



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/55/2022	DULENDRA CHANDRA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. N H BARBHUIYA MR R DAS	SC, P AND R.D. GA, ASSAM
2	WP(C)/2234/2022	MIRA DEKA Versus PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
3	WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDER (STAY VACATING)				
4	I.A.(Civil)/2481/2022 in WP(C)/3725/2022	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED AND ANR Versus SMT GEETANJALI CHOUDHURY	MR B CHOUDHURY MR. K P PATHAK	MR. S P ROY MS. S KUMARI MR J DAS
	WITH WP(C)/3725/2022	SMT GEETANJALI CHOUDHURY Versus HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED AND ANR	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR B CHOUDHURY MR. K P PATHAK
ADMISSION				
5	PIL/9/2012 WITH WA/311/2004 (D/O), WA/312/2004 (D/O)	XXX Versus IN RE - THE STATE OF ASSAM and ORS	MR.G N SAHEWALLA AMICUS CURIE	P PATHAK P BARMAN S N SARMA B CHETRI N GOGOI H DEKA M HUSSAIN S CHANGKAKATI J N GOGOI SR GA,ASSAM
6	WP(C)/4840/2021 FIXED	ASHOK KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.

7	WP(C)/5697/2021 FIXED, CAVT./496/2021	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
8	WP(C)/6764/2021	DR. AMBORISH ADHYAPOK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
9	WA/2/2022 FIXED	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
10	C.Ex.App./4/2022	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S LUIT DEVELOPER PRIVATE LIMITED .	SC, GST MR. S C KEYAL MS. P DAS	
11	WA/5/2022 FIXED, WITH WA/369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW PET./100/2014 (D/O) WITH	SRI AMARJIT BARMAN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	SC, CO OP SC, FINANCE DEPTT.
12	WA/168/2019	SHRI RAJAT CH. KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.
13	WA/58/2022	BIMAR DABI AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. D MOZUMDER (P- 1,2,3,4,5) MR. P BORAH (P-1,2,3,4,5) MR GAURAV R DUTTA (P- 1,2,3,4,5) MR C GOGOI (P-1,2,3,4,5) MR. T TAGUM	MR. K N CHOUDHURY (R-7) MR. A DHAR (R-7) MD F FARIDI (R-7) GA, AP
14	WA/74/2022 CAVT. NO.01472/022, WITH CAVT./147/2022 WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
15	WA/257/2022 CAVT. NO.05502/022, FIXED, WITH CAVT./550/2022	MANOJ KUMAR CHOUDHURY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
16	WA/257/2022 CAVT. NO.05502/022, FIXED, WITH CAVT./550/2022	MANOJ KUMAR CHOUDHURY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	SC, APSC MR. P MAHANTA MR. R B GOHAIN SC, TRANSPORT FOR CAVEATOR
17	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
18	WP(C)/5228/2022 FIXED WITH I.A.(Civil)/2503/2022 in WP(C)/5228/2022	THE BANK OF BARODA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SHARMA MR. H DAS K KHEMKA	GA, ASSAM MR. B D GOSWAMI (r-3 to 6) MR. J M GOGOI (r-3 to 6)
		THE BANK OF BARODA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SHARMA MR. H DAS	GA, ASSAM
ORDERS				
18	MC/984/2014 WITH REVIEW PET./65/2013 (D/O), WP(C)/3973/2010 (D/O) in WA/306/2013	VIJAY KUMAR CHOUHAN and 3 ORS. Versus ON THE DEATH OF LATE DHARAM PRASAD CHOUHAN and HIS SOLE LEGAL HEIR SANDHYA CHOUHAN and ORS.	MR. N ALAM MR.S U AHMED	MR.A C SARMAR-1 MR.B HALDAR(R-1)

	WITH WA/306/2013	VIJAY KUMAR CHOUHAN and 3 ORS. Versus ON THE DEATH OF LATE DHARAM PRASAD CHOUHAN and HIS SOLE LEGAL HEIR SANDHYA CHOUHAN and 6 ORS.	MR. N ALAM MR.S U AHMED	
	WITH MC/226/2014 in WA/306/2013	VIJAY KUMAR CHOUHAN and 3 ORS. Versus ON THE DEATH OF LATE DHARAM PRASAD CHOUHAN and HIS SOLE LEGAL HEIR SANDHYA CHOUHAN and ORS.	MR. N ALAM MR.S U AHMED	MR.M U MONDAL
19	WA/49/2017	NOOR UDDIN Versus THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
20	I.A.(Civil)/166/2018 FIXED in WA/7/2018	URMILA TALUKDAR Versus UPAMA TALUKDAR	MR. S GOGOI MR. P P DUTTA MR. A BORUA	MR. A K BORA MR. M K DAS MOMI KALITA MR. B C SAIKIA
	WITH WA/7/2018	URMILA TALUKDAR Versus THE STATE OF ASSAM	MR. S GOGOI MR.I CHOUDHURY MR. G PHUKAN	GA, ASSAM MR. A K BORA (R6) MR. B C SAIKIA (R6)
21	PIL/15/2019 FIXED	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. P BAYAN MR. I CHOUDHURY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
22	Mat.App./37/2019 FIXED, WITH LCR	SRI ANIL RAJBONGSHI Versus SMT PARUL RAJBONGSHI	MR D CHOUDHURY MS. A K CHOUDHURY MR M CHOUDHURY MR. T ALI	
23	Mat.App./10/2020	SRI SUBODH BARMAN Versus SMTI. SIMA MONI HIRA	MR. B PATHAK MR. R THADANI	MR F KHAN MR A V SINGH MR W R MEDHI
24	I.A.(Civil)/1782/2021 in Mat.App./6133/2021	RULI GOGOI Versus PRANAB JYOTI BURAGOHAIN	MR. R PHUKAN MR. T BARUAH MS D CHHETRI MS A DAS	MR. B J GHOSH MR H RAHMAN
	WITH Mat.App./6133/2021 (Filing Number)	RULI GOGOI Versus PRANAB JYOTI BURAGOHAIN	MR. T BARUAH	
25	PIL(Suo Moto)/2/2022	XXX Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR	
26	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
27	W.P.(Cri.)/28/2022 FIXED	AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
28	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)

29	PIL/46/2022 FIXED	SANDEEP CHAMARIA Versus THE UNION OF INDIA AND 11 ORS		SC, P AND R.D. GA, ASSAM MR. S K MEDHI (r-1,3) ASSTT.S.G.I. SC. AGRICULTURE SC. WATER RESOURCE DEPTT. SC, HEALTH SC, IRRIGATION SC, PWD SC, G M D A SC, GMC
30	PIL/52/2022 FIXED	DURLOV TALUKDAR Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I.
31	WA/136/2022 FIXED	LALRAMTHARA PACHUAU AND 4 ORS. Versus MIZORAM UNIVERSITY (MZU) AND 2 ORS.	MS C LALLAWMZUALI MR. R R Gogoi MR L SAILO	MR. I CHOWDHURY SR ADV (R1, R2) MR. A K BARUAH (R1, R2) MR. S BISWAKARMA (R1, R2) MS G DAS (R1, R2) MR T DAS (R1, R2)
32	WA/226/2022 FIXED	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MRS. K DEVI MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM MR. S D PURKAYASTHA (r- 6) MS. S PHUKAN (r-6)
33	Cont.Cas(C)/289/2022	RINTI DEKA Versus BHABEN KUMAR	H A AHMED MR. R ALI MR A S SK	MR. R M DAS
34	I.A.(Civil)/387/2022 WITH Mat.App./47/2017 (D/O) in Mat.App./47/2017	DR MOHD MERAJ ALAM Versus MRS REHANA BEGUM and ANR	MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR. D DAS SR. ADV H A AHMED MR. R ALI MR A S SK
	WITH I.A.(Civil)/386/2022	DR MOHD MERAJ ALAM Versus MRS REHANA BEGUM and ANR	MR G N SAHEWALLA MR.A CHETIA MR.M SAHEWALLA	
35	I.A.(Civil)/1225/2022 WITH MAT.APP./4/2020 (D/O) in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA,	MR. S NATH	
HEARING				
36	Mat.App./9/2017 FIXED	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MR D KALITA MS.P CHETIA	MS. R D MOZUMDAR
	WITH I.A.(Civil)/499/2017 in Mat.App./9/2017	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MRG P BHOWMIK MS.P CHETIA	
37	WA/233/2018 FIXED, WITH WP(C)/5324/2012 (D/O)	THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM	MR. M SARANIA (R-1&3) MR. S U AHMED MS. SUSENTETLA (R-1&3)
	WITH WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL.A.G. ASSAM SC, FINANCE SC, REVENUE	MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
	WITH I.A.(Civil)/3880/2018 in WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, FINANCE SC, REVENUE	

39	WA/195/2019 FIXED, CAVT./1383/2017	THE STATE OF ASSAM AND ANR Versus DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/3733/2019 in WA/195/2019	DR. AMALENDU NAG Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C
40	WA/284/2017 CAVT. NO. 1383/2017	THE STATE OF ASSAM and ANR Versus DR. PROTIM SHARMA and ANR	MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR SC, U G C MR. S GOHAIN
41	WA/211/2019 FIXED, WITH WP(C)/3117/2012 (D/O)	DIPALI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MR. B TALUKDAR SC, FINANCE
42	WA/318/2019 CAVT. NO.0861/2019 FIXED, WITH CAVT./859/2019, CAVT.861/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
43	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
44	WA/275/2021 FIXED	ASSAM GRAMIN VIKASH BANK Versus SMTI. BABITA GUPTA	MR SISHIR DUTTA MR S DUTTA	MS D BORGHAIN MS. J PURKAYASTHA

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022

20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/535/2015 IN MAC APP SL. NO./244634	ORIENTAL INSURANCE CO. LTD. Versus MUNINDRA KR. DUTTA and 3 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K SARMA MR. K K BHATTA MR J JOHN MR. D DAS MR. B J TALUKDAR
2	MC/1020/2015 in MACApp./248166/2015 WITH MACApp./248166/2015 (Filing Number)	MUSTT. SHUKURI BEGUM and 4 ORS, Versus THE BRANCH MANAGER and 2 ORS, MUSTT SHUKURI BEGUM and 4 ORS Versus THE BRANCH MANAGER NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR.S C BISWAS MR.M ISLAM MR. E AHMED MS.A DEY MR. S BISWAS	
3	I.A.(Civil)/1355/2018 in MACApp./303/2018 WITH MACApp./303/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT. DEEPASHREE BARUAH AND 5 ORS. NATIONAL INSURANCE COMPANY LIMITED Versus SMT DEEPASHREE BARUAH AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S DUTTA (R6) MS. N MODI (R6) MR. C SHARMA (R6) MR. S DUTTA (R6) MR. R A HAZARIKA (R6)
	I.A.(Civil)/1359/2018 in MACApp./303/2018 WITH I.A.(Civil)/1359/2018 in MACApp./303/2018	NATIONAL INSURANCE COMPANY LIMITED. Versus SMT. DEEPASHREE BARUAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S DUTTA (R6) MS. N MODI (R6) MR. C SHARMA (R6) MR. S DUTTA (R6) MR. R A HAZARIKA (R6)
4	I.A.(Civil)/1452/2018 in MFA/49/2018 WITH MFA/49/2018	THE IFFKO TOHIO GENERAL INSURANCE COMPANY LTD Versus MST. ASMANI BEGUM AND 4 ORS TH EIFF KO-TOKIO GENERAL INSURANCE CO Versus MST ASMANI BEGUM and 4 ORS	MR. P BARTHAKUR MR. R GOSWAMI MS. M SAIKIA MR. P BARTHAKUR MR. R GOSWAMI MS.M SAIKIA	MR D MONDAL (r-1 to 3) MR. S S S RAHMAN (R1-R3) SYED BURHANUR RAHMAN (R1-R3) MR A W AMAN (R1-R3) MS. N RAFIQUE (R1-R3)

	WITH I.A.(Civil)/1451/2018 in MFA/49/2018	THE IFFKO TOKIO GENERAL INSURANCE COMPANY LTD Versus MST. ASMANI BEGUM AND 4 ORS	MR. P BARTHAKUR MR. R GOSWAMI MS. M SAIKIA	
5	I.A.(Civil)/2386/2018 in MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)
	WITH MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
	WITH I.A.(Civil)/2387/2018 in MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/2388/2018 in MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	
6	I.A.(Civil)/2323/2019 in RSA/7491/2019	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. A K PURKAYASTHA MR. S K DAS
	WITH RSA/7491/2019 (Filing Number)	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN		
7	I.A.(Civil)/3208/2019 FIXED in MACApp./11918/2019	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	
	WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS		
8	I.A.(Civil)/3894/2019 in MACApp./13393/2019	SMTI REKHA SINGH Versus NEW INDIA ASSURANCE CO. LTD AND 4 ORS.	MR. P K MAZUMDAR MS. S BHATTACHARYYA	MR SISHIR DUTTA MR. K K BHATTA MS. M CHOUDHURY MS R DEVI
	WITH MACApp./13393/2019 (Filing Number)	SMTI REKHA SINGH Versus NEW INDIA ASSURANCE CO. LTD AND 4 ORS		
9	I.A.(Civil)/1348/2020 in MACApp./1570/2020	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS	MR. K K BHATRA MR J JOHN MS R DEVI	MR. K K DEY (R-4) MR D C NATH MR V K BAROOAH (R-4) MR. C SHARMA
	WITH MACApp./1570/2020 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS		
	WITH I.A.(Civil)/1573/2020 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS		

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./176/2022 WITH OFFICE NOTE	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
	WITH I.A.(Crl.)/423/2022 in Crl.A./176/2022	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
2	Crl.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
3	Crl.A./198/2022	MD. AZIZUR HAQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/468/2022 in Crl.A./198/2022	MD. AZIZUR HAQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
ORDERS				
4	CRL.A(J)/35/2017 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	ALONGBAR MUSHAHARY Versus THE STATE OF ASSAM	MR. BIKASH PRASAD(AMICUS CURIAE)	PP, ASSAM
5	W.P.(Crl.)/11/2022 WITH OFFICE NOTE	KARIM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	GA, ASSAM
6	I.A.(Crl.)/87/2022 WITH LCR 6 FILES, P.B.-2 in Crl.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	

	WITH Crl.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. S NEOG MS. S G BARUAH MR. D BORA MS F INTAZ MR. B BORGHAIN MR B SAIKIA	MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM
	WITH I.A.(Crl.)/93/2021 in Crl.A./38/2020	AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MR. D BORA	PP, ASSAM
7	Crl.A./110/2022 WITH LCR 4 FILES	PIYAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
	WITH I.A.(Crl.)/274/2022 in Crl.A./110/2022	PIYAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
8	I.A.(Crl.)/164/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 in Crl.A./103/2020	ON THE DEATH OF MD SABDUL ALI HIS LEGAL HEIRS RUMEDA KHATUN Versus THE STATE OF ASSAM and 17 ORS	MR J C BORAH MR J C BORAH MS. M DEVI	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM
	WITH Crl.A./103/2020	MD SABDUL ALI Versus THE STATE OF ASSAM and 17 ORS	MR J C BORAH MS. M DEVI MR. P KATAKEY	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM
9	I.A.(Crl.)/216/2022 WITH LCR 5 FILES in Crl.A./89/2022	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
	WITH Crl.A./89/2022	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
10	I.A.(Crl.)/244/2022 WITH OFFICE NOTE, LCR 9 FILES in Crl.A./100/2022	SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
	WITH Crl.A./100/2022	SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
11	WITH Crl.A./98/2022	CHANDU MIA LASKAR @ CHANDU AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/239/2022 in Crl.A./98/2022	CHANDU MIA LASKAR @ CHANDU AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
12	WITH Crl.A./111/2022	ABIDUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
	WITH I.A.(Crl.)/280/2022 in Crl.A./111/2022	ABIDUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
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21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1905/2017 B/O	SATYAJIT PAUL Versus THE STATE OF ASSAM and 4 ORS.	MS.N S THAKURIA MR.G K THAKURIA	MR.M MAHANTA(R-5) MR.M CHOUDHURY(Sr. Adv., R-5) MR.P K MUNIR R-5 SC, HIGHER EDUCATION
MOTION				
2	WP(C)/4076/2022 FIXED	RAJEEB SHARMA TAMULY Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR D BORAH	SC, HIGHER EDU SC, AG
3	WP(C)/4822/2022 FIXED	SUDIPTA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J C GOGOI MR B ISLAM	SC, ELEM. EDU MR G PEGU, GA, ASSAM
4	WP(C)/4880/2022 FIXED	MS. SHREYA GAUTAM (MINOR) Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	MR H GUPTA ASSTT.S.G.I. MRS. R S CHOUDHURY, SC, KVS
5	WP(C)/5045/2022 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
6	WP(C)/5048/2022 FIXED	JAYANTA SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BARKATAKI MR P BHARDWAJ MR B CHOUDHURY MR. M SARMA MS. ANASUYA C	SC, SEC. EDU. SC, U G C SC, PCB SC, FINANCE
7	WP(C)/5145/2022 FIXED	ABU NASER MOLLAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5470/2022	HITESH CHANDRA DEKA AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, SEC. EDU. GA, ASSAM
9	WP(C)/5476/2022	JAHAR ALI Versus THE UNION OF INDIA AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

10	WP(C)/5479/2022	SANTOSH KR BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE SC, BTC
11	WP(C)/5481/2022	RIMLI SIVAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MRS. S D SAIKIA	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5491/2022	JAHANGIR SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, SEC. EDU.
13	WP(C)/5492/2022	KARIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	SC, ELEM. EDU SC, FINANCE
14	WP(C)/5497/2022	DAMAYANTI BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE SC, BTC
15	WP(C)/5498/2022	MD. MOWAZZEN HUSAIN MONDAL AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/5499/2022	RANJAN DUTTA Versus THE UNION OF INDIA AND ANR	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR RAJEEV AGARWAL	SC, GST ASSTT.S.G.I.
17	WP(C)/5501/2022	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
18	WP(C)/5509/2022	MOMI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE
19	WP(C)/5511/2022	SURJYA HAZARIKA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
20	WP(C)/5523/2022	ARINDAM CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER MR R DAS	SC, EDU
21	WP(C)/5525/2022 CAVT. NO.09122/022,	SANJIB KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR
22	WP(C)/5529/2022	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU GA, ASSAM
23	WP(C)/4101/2017 FIXED	BIJOY KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.M K MISHRA	MR.R BORPUJARI(SC, Finance) MR.N AHMED(R-4) MR.K GOGOI(SC, Higher Education) MR.S K M ALOMGIR R-4 MS.P KONWAR (R-4) SC, EDUCATION
24	WP(C)/1084/2018 FIXED	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	SC, SEC. EDU. MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. M GOGOI
	WITH I.A.(Civil)/3378/2018 in WP(C)/1084/2018	SATYAJIT BORA Versus PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGOHAIN

25	WP(C)/4193/2019 FIXED	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
26	WP(C)/801/2021	MD. SEKENDER ALI AND 24 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU SC, FINANCE
27	WP(C)/1949/2021 FIXED	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
28	WP(C)/2177/2021	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
29	WP(C)/2352/2021	NUR UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR J ABEDIN (R8) GA, ASSAM MR. J AHMED MR. A M AHMED (R8) MS R DEKA (R8) MR Z RAHMAN
	WITH			
30	WP(C)/1663/2020	NUR UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR J ABEDIN (R7) GA, ASSAM MR. J AHMED MR. A M AHMED (R7) MR. M A ISLAM MS R DEKA (R7) MR J I MONDAL MR Z RAHMAN MS L DAS
31	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. S K DAS (R-4) MR R KARIM (R-4) MR D BARMAN (R-4)
32	WP(C)/5371/2021 FIXED	JOYDEV DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM
33	WP(C)/5786/2021 B/O	NRIPEN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU Mr M U Ahmed (r-7) MR F HAQUE (r-7) SC, BTC
34	WP(C)/6005/2021 FIXED	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)
	WITH I.A.(Civil)/2232/2022 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	SC, HIGHER EDU MR D DAS MR. S BORTHAKUR MS. S CHUTIA
35	WP(C)/6041/2021 FIXED	JOGEN MALLA @ JOGEN MALLAH Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.
36	WP(C)/6639/2021	NIRUPOMA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
37	WP(C)/782/2022 FIXED	MITHUN MALAKAR AND 84 ORS Versus THE STATE OF ASSAM AND ANR	MRS. R CHETRI MR. M H RAJ BORBHUIYAN MS. S RASUL	SC, ELEM. EDU SC, N C T E SC, SSA

38	WITH WP(C)/526/2022	IQBAL AHMED LASKAR AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B BORDOLOI MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, ELEM. EDU SC, N C T E SC, SSA
39	WITH WP(C)/2312/2022	JATIN CHANDRA MEDHI AND 28 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, N C T E SC, SSA
40	WP(C)/789/2022	SALEK AHMED AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSA
41	WP(C)/864/2022	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, BTC
42	WP(C)/1353/2022 FIXED	KISHOR KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU.
43	WITH WP(C)/5831/2021	HARICHANDRA BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC. EDU.
44	WITH WP(C)/1546/2022	DIPANJALI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
45	WITH WP(C)/1603/2022	JAYANTA DAS AND 4 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
46	WITH WP(C)/1607/2022	PRONAB DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C NATH	SC, SEC. EDU.
47	WITH WP(C)/1618/2022	GOLAP CH. RAJBONGSHI AND 5 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
48	WITH WP(C)/2083/2022	HITESH CH. DEKA AND 4 ORS. Versus STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR D C NATH MR M MONDAL	SC, SEC. EDU. SC, SEBA
49	WP(C)/1366/2022 B/O	PUTUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
50	WP(C)/1647/2022 FIXED	ABUL KALAM AZAD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, EDU SC, FINANCE
51	WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
52	WP(C)/3898/2022	BIKASH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4)
53	WP(C)/4735/2022 B/O	PRAHLAD CH NATH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA

54	WP(C)/4759/2022 B/O	ABDUL BARIQUE AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
55	WP(C)/5336/2022 FIXED	PRANAB BORUAH AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D CHAKRABARTY MS. J DEKA	SC, ELEM. EDU SC, SSA
WITH				
56	WP(C)/5215/2022	MOHAMMAD ALI AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA
WITH				
57	WP(C)/5256/2022	KHAN MAZAMMIL HAQUE AND 59 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU SC, SSA
ORDERS				
58	WP(C)/6042/2019	NAYAN KUMAR SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR. S R BARBHUIYA	SC, SEC. EDU. MR A CHALIHA (SC, FINANCE, R-2,3,4) SC, BTC
59	Cont.Cas(C)/246/2021 WP(C) 596/18(D/O)	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
60	Cont.Cas(C)/39/2022 FIXED	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
61	Cont.Cas(C)/50/2022	PABITRA BOA Versus PREETOM SAIKIA and 2 ORS.	MS. S PARVEEN MR S HUSSAIN	MR. D SAIKIA MR. M R LASKAR MR B KAUSHIK
62	Cont.Cas(C)/96/2022 FIXED	MOKADDES ALI AHMED AND 2 ORS Versus PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. B GOGOI MR P NAYAK MR A CHALIHA
63	Cont.Cas(C)/97/2022 FIXED	LAKHESWAR DEURY Versus SRI B. KALYAN CHAKRABORTY AND ANR	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	
64	I.A.(Civil)/1275/2022 WP(C) 5746/16 WP(C) 1505/17(D/O) in WP(C)/5746/2016	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM	MR.R THAKURIA(R- 4&5) SC, EDUCATION MR.L P SHARMA(R- 4&5) ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1276/2022	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS		MR.R THAKURIA(R- 4&5) SC, EDUCATION ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
65	WP(C)/3029/2022 B/O	MANOJ KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, ELEM. EDU MR. S K DAS (r-6) MR R KARIM (r-6)

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022

11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/475/2022	DIBRU PART-I MEEN SAMABAI SAMATI LTD. Versus PRABHATI THAOSEN , IAS AND ANR. E	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
2 Cont.Cas(C)/476/2022	M/S MALINA ENTERPRISE Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
3 WP(C)/4485/2022 FIXED	APURBA CH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. A K TALUKDAR	GA, ASSAM MS A DEVI (R.No. 5) MR. H BURAGOHAIN (R.No. 5) MS. H BORAH (R.No. 5) SC, AFDC
4 WP(C)/4633/2022	M/S INDIRA ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS	MR. B K GOGOI MS RIMPI DUTTA	SC, HEALTH
5 WP(C)/4809/2022	M/S BORGOHAIN ENTERPRISE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B KAUSHIK	SC, EXCISE DEPTT. SC, K A A C
6 WP(C)/5009/2022	BHANU BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
7 WP(C)/5027/2022	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
8 WP(C)/5054/2022	MAYMALA BIBI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, FINANCE SC, REVENUE
9 WP(C)/5214/2022 FIXED	DYNA ROOF PRIVATE LTD. Versus KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, PNB

10	WP(C)/5269/2022	THE BOARD OF DIRECTORS (BOD) OF AZAD GPSS LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
11	WP(C)/5273/2022 FIXED	ABU SHEIKH @ ABU SHAMA CHOUDHURY AND 38 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR R A AHMED	GA, ASSAM SC, REVENUE
12	WP(C)/5303/2022 FIXED	SMT. KALPANA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MS G DEKA (SC,ASLSA)
13	WP(C)/5468/2022	PREMSHILA CHOUDHURY @ PREMSHILA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MS A DAS MR. F A HASSAN MS A BORAH MR. A K DAS	GA, ASSAM
14	WP(C)/5486/2022	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAJIN MR A CHAKRABORTY	SC, F C I
15	WP(C)/5487/2022	ROHUL AMIN AKAND Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. A M KHAN MR. R I DEWAN	
16	WP(C)/5493/2022	PRANAB MAHANTA Versus THE STATE OF ASSAM AND 9 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM SC, REVENUE
17	WP(C)/5494/2022	SADIK AHMED MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
18	WP(C)/5496/2022	M/S BISHNU BASUMATARY - SHUBHASHIS CHAKRABORTY (JV) Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	SC, PWD SC, BTC
19	WP(C)/5503/2022	ASMA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM ASSTT.S.G.I. SC, FINANCE SC, REVENUE
20	WP(C)/5510/2022	MD. MOINUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
21	WP(C)/5514/2022	PROMILA SUTRADHAR Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	SC, SEC. EDU. SC, HEALTH AND F W
22	WP(C)/5515/2022	SORHAB ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS M KURMI	SC, P AND R.D.
23	WP(C)/5516/2022	KARUNA KANTA BARO Versus THE STATE OF ASSAM AND 6 ORS.	MS S K CHAUHAN MR R S CHAUHAN	GA, ASSAM SC, BTC
24	WP(C)/5519/2022	ABUL HUSSAIN LASKAR AND 52 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
25	WP(C)/5522/2022	ALTAH HUSSAIN TARAFDAR AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
26	WP(C)/5526/2022	SURJYAMUKHI MIN PALAN SAMITEE Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	GA, ASSAM

27	WP(C)/5530/2022 B/O	SUKHENDU PAUL Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, RAILWAY SC, SC, IRCTC
28	WP(C)/5531/2022	M/S MAA MANASHA PRINTERS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, AGRI. DEPARTMENT
29	WP(C)/5533/2022	NITYANANDA RABHA AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M SHELIM	GA, ASSAM SC, NHIDC SC, REVENUE
30	WP(C)/5536/2022 B/O	MD. BODRUL ISLAM LASKAR AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

31	I.A.(Civil)/1942/2022 in WP(C)/3882/2022	ABDUL AZIZ Versus THE STATE OF ASSAM AND 14 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR J MOLLAH MRS. A BHANU MR. S SHARMA MS. S P DAS	GA, ASSAM GA, ASSAM
	WITH WP(C)/3882/2022	MD. AMINUR ISLAM Versus THE STATE OF ASSAM AND 13 ORS	MR. R BORUAH	SC, CO OP GA, ASSAM
32	I.A.(Civil)/1962/2022 in WP(C)/2844/2022	LABANYA KALITA AND 4 ORS. Versus JANAJIT DAS AND 6 ORS.	MR. R SARMA	GA, ASSAM SC, REVENUE
	WITH WP(C)/2844/2022	JANAJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR MS M TIWARI	GA, ASSAM SC, REVENUE

ADMISSION

33	Co.Appl./6/2014 WITH RECORDS OF NCLT(3 NOS.)	THE OFFICIAL LIQUIDATOR Versus JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
34	WITH Co.Appl./1/2017	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. Versus THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
35	WP(C)/5635/2017	JABUL AHMED Versus ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.	MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
36	WP(C)/2184/2022 CAVT. NO.02922/022,	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. G HUSSAIN MR S A SIKDER	SC, P AND R.D. GA, ASSAM MR. M AHMED FOR CAVEATOR
37	WP(C)/3668/2022 FIXED	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC
	WITH I.A.(Civil)/2077/2022 in WP(C)/3668/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus UTTAM KUMAR DAS	MR P SHARMAH	MR. M DAS

38	WITH WP(C)/3509/2021	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC
39	WP(C)/4016/2022	SYEDA NAFISA KAISAR Versus THE ASSAM BOARD OF WAQFS	MR H DAS MR S N NATH	MR. R BARUAH MR. A IKBAL MRS. M NATH
40	WP(C)/4536/2022 FIXED	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED	SC, FOREST
41	WP(C)/4864/2022 B/O	SAFAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR Z HUSSAIN MS. S K NARGIS MS B B AHMED MS. A MESEN	SC, FOREST SC, K A A C
42	WP(C)/4883/2022 FIXED	MD. FAKAR UDDIN Versus THE STATE OF ASSAM AND 8 ORS	MR. R BORUAH	SC, CO OP GA, ASSAM
ORDERS				
43	I.A.(Civil)/1052/2021 in WP(C)/1197/2021	SARBANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH WP(C)/1197/2021	SARBANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI MR A J DAS	GA, ASSAM
44	Cont.Cas(C)/267/2022 B/O	PRADIP CHANDRA DAS Versus DHRUBA JYOTI KAKATI	MR. R SARMA MS. S D SAIKIA MR P C MAZUMDAR	
45	I.A.(Civil)/694/2022 WITH LCR WP(C)/5541/2008 (Disposed), FIXED in WP(C)/5541/2008	ON THE DEATH OF BIRAJ SUTRADHAR , HIS LEGAL HEIRS SMTI GITANJALI DASSUTRADHAR AND ANR. Versus ON THE DEATH OF KULAJIT DAS HIS LEGAL HEIR SMTI DIPANNITA DAS	MR. R DUBEY	GA, ASSAM
	WITH I.A.(Civil)/1501/2019	SRI BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR. N GOSWAMI (GA, ASSAM, R-6) MR S KHOUND (R- 1(a),1(b),1(c),2,3,4)
	WITH I.A.(Civil)/99/2021	BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR S KHOUND
46	I.A.(Civil)/1702/2022 in WP(C)/4592/2018	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR ATIQUL HUSSAIN Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR. S BORA MR. P N GOSWAMI MS. A TALUKDAR	
	WITH WP(C)/4592/2018	AMJAD HUSSAIN Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
47	I.A.(Civil)/1817/2022 in WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE

48	WITH Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
49	I.A.(Civil)/1854/2022 in Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SRI ANURAG GOYEL	J U AHMED MR S R NAWAZ	
	WITH Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SIDDHARTHA SINGH, IAS, GOLAK DAS Versus RUBUL KALITA AND 63 ORS	J U AHMED MR S R NAWAZ	
50	I.A.(Civil)/2201/2022 in WP(C)/4582/2022	RUBUL KALITA AND 58 ORS Versus THE STATE OF ASSAM AND 4 ORS ON THE DEATH OF KHALILUR RAHMAN HIS LEGAL REPRESENTATIVE TAJIMUDDIN SIKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR D KALITA MS. S. KAR	SC, A S A M B
	WITH WP(C)/4582/2022	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE
51	I.A.(Civil)/2209/2022 in WP(C)/7542/2018	BANGALMORA S.S. LTD AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. LENTSO	SC, CO OP GA, ASSAM
	WITH WP(C)/2336/2022	NOWBOICHA GPSS AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
53	WP(C)/4762/2022 FIXED	INAMUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
STAY MATTERS				
54	WP(C)/4377/2022	SURUJ JAMAL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/2034/2022 in WP(C)/4377/2022	OMAR ALI AND 3 ORS. Versus SURUJ JAMAL AND 9 ORS	MR. T J MAHANTA MR. B RAHMAN	MR. A R BHUYAN SC, P AND R.D.
55	WITH WP(C)/3320/2022	SIBARAM DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
	WITH I.A.(Civil)/1992/2022 in WP(C)/3320/2022	HANIF ALI AHAMED AND ANR. Versus SIBARAM DEKA AND 7 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR F K R AHMED
56	WITH WP(C)/3656/2022	BAPAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
57	WITH WP(C)/3752/2022	PRIYA NATH NATH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.

58 **WITH**
WP(C)/3803/2022

MD. MATIN ALI AND 5 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. A R BHUYAN
MR. M A I HUSSAIN
MS R A MOSTAFI
N ISLAM

SC, P AND R.D.
GA, ASSAM

59 **WITH**
WP(C)/3996/2022

MD. NABI HUSSAIN
Versus
THE STATE OF ASSAM AND 5 ORS

MR F K R AHMED
MR F A AHMED

SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2102/2022	AMIR HAQUE AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	PP, ASSAM
2	Bail Appln./2105/2022	AMRIT GOGOI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
3	Bail Appln./2106/2022	SAHAJAHAN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
MOTION				
4	W.P.(Crl.)/31/2022 B/O	MD. MAHBUB ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
5	Crl.Pet./606/2022 B/O	RAHUL AMIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
6	Crl.Pet./825/2022 FIXED.	NITEN LANGTHASA Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
7	Crl.Pet./848/2022	VIKASH MISTRY Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN MR. S DIHINGIA MS M CHANGMAI	PP, ASSAM
8	Crl.Pet./849/2022	JIRIMUT KHAKLARI @ K. JWTHWM Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER N ALAM	PP, ASSAM
9	Crl.Pet./850/2022	RAJESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
10	Crl.Pet./851/2022	DR. MERY KHANGIA Versus DR. SUNMONI BHUYAN AND ANR	MR. T CHUTIA	PP, ASSAM

11	Crl.Pet./852/2022	NATWAR LAL MISHRA Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL	PP, ASSAM
12	Crl.Pet./853/2022	JAGADAMBA CHAMARIA Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH MR. P AGARWAL	PP, ASSAM
13	Crl.Pet./854/2022	PANKAJ BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
14	AB/2407/2022	ANIMUL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. R DUBEY MR. A N I HUSSAIN MS P TOKBIPI	PP, ASSAM
15	AB/2409/2022	NIZAM UDDIN AHMED AND 4 ORS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
16	AB/2410/2022	AJUFA BIBI Versus THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
17	AB/2414/2022	SUNIL GUPTA Versus THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	PP, ASSAM
18	AB/2416/2022	ANIL GUPTA Versus THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	PP, ASSAM
19	AB/2420/2022	JAY KANTA PEGU Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR. P K GOGOI	PP, ASSAM
20	AB/2425/2022	ABDUL HIE Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
21	AB/2428/2022	HILTON VANQULINE AND 10 ORS Versus THE STATE OF ASSAM	MR. K C ROY	PP, ASSAM
22	AB/2430/2022	MIZANUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
23	AB/2431/2022	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
24	AB/2436/2022	BHABESH RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
25	AB/2437/2022	NUR MOHAMMAD @ NUR MAHAMMAD SARKAR AND 8 ORS Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
26	AB/2440/2022	ALFIKKAR AHMED ALIAS MD JON KHAN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
27	WP(C)/5469/2022	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
<u>ADMISSION</u>				
28	Crl.Pet./800/2022 FIXED	MD. MUSHARAF ALI Versus THE STATE OF ASSAM	MR. S BANIK MR. A K TALUKDAR MR. D. BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./1886/2022 FIXED.	SHOHIDUL ISLAM @ SOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM

30	WITH Bail Appln./1817/2022	BABUL RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
31	Bail Appln./1908/2022 FIXED.	MD. GULZAR ALI Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR. F RAHMAN	PP, ASSAM
32	Bail Appln./1934/2022 FIXED.	HASINUR SEIKH @ HASINUR SK Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
33	Bail Appln./1957/2022 FIXED	NIRIKHIT RANJAN GOGOI AND ANR. Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/3567/2021 FIXED	MD LUTFUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
35	AB/1707/2022 FIXED	MONDAL SK AND 2 ORS Versus THE STATE OF ASSAM	MR. M ISLAM H M ALI	PP, ASSAM
36	AB/1710/2022 FIXED	SUKITON NESSA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
37	AB/1865/2022 FIXED.	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
38	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
39	WITH AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
40	AB/1940/2022 FIXED	KANDARPA KUMAR DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/1941/2022 FIXED	MUHIR UDDIN LASKAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	MR. I H BARBHUIYA PP, ASSAM
42	AB/1969/2022 FIXED	AYNUL HOQUE AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
43	AB/2060/2022 FIXED	RAJU GHOSH AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	MR A N AHMED PP, ASSAM
44	AB/2069/2022 FIXED	MD. HABIB SHEIKH @ HABIB SAIKH ALIAS HABIR SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. P P DAS MR. A H CHOUDHURY	PP, ASSAM
45	AB/2092/2022 FIXED.	HARESWAR SENAPATI @ HARESWAR RADU Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
46	AB/2123/2022 FIXED	NAYAN JYOTI DAS Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
47	AB/2154/2022 FIXED.	NEKIB ALI AHMED AND 7 ORS. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

48	AB/2166/2022 FIXED	JIBAN CHANDRA ROY Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
WITH				
49	AB/2144/2022	JADAB CH. ROY @ GANDRA AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
50	AB/2169/2022 FIXED	AMJAD HUSSAIN LASKAR @ RIKI Versus THE STATE OF ASSAM	MR. T MOHAMMAD	PP, ASSAM
51	AB/2179/2022 FIXED.	ABDUL HOQUE @ ABDUL SK AND 5 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
52	AB/2229/2022 FIXED.	MANJUBALA NARAH AND ANR Versus STATE OF ASSAM	MR. A KHOUND	PP, ASSAM
53	AB/2265/2022 FIXED	ABDUS SALAM SK @ SALAM SK AND 5 ORS. Versus THE STATE OF ASSAM	MR J ISLAM MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM

ORDERS

54	CrI.Rev.P./289/2016 FIXED	ATUL THENGAL Versus THE STATE OF ASSAM AND ANR	MR.R DEV MRS.S BARAT	PP, ASSAM
55	CrI.Pet./751/2021 WITH LCR 1 FILE, FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR P KATAKI	PP, ASSAM
56	CrI.A./22/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED	RANJIT KHAKHLARY Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MR. N AHMED MR N J DUTTA MR R A AHMED	PP, ASSAM
57	CrI.A./160/2022 WITH OFFICE NOTE, FIXED	DHANANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
WITH				
	I.A.(CrI.)/382/2022 in CrI.A./160/2022	DHANANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
58	I.A.(CrI.)/435/2022 IN CRL.MISC.BAIL.NO 403/2022 (PERTAINING TO SESSION JUDGE ,BARPETA)	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	PP, ASSAM
59	I.A.(CrI.)/470/2022 FIXED in AB/2302/2022 WITH AB/2302/2022	PRASANNA BORAH AND 72 ORS. Versus THE STATE OF ASSAM	MR. K C ROY	PP, ASSAM
		TINGJANEM MANCHONG AND ANR Versus THE STATE OF ASSAM	MR. K C ROY	PP, ASSAM
60	CrI.Pet./700/2022 FIXED	NAYAN JYOTI PATHAK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
61	CrI.Pet./736/2022 FIXED	LAKHYADHAR BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
<u>HEARING</u>				
62	CrI.Rev.P./345/2014 WITH LCR 4 FILES, FIXED	MR. MAINA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.A BHATTACHARYA	PP, ASSAM
63	CrI.Rev.P./473/2014 WITH LCR 5 FILES, FIXED	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM and ANR	MR.R HAZARIKA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	PP, ASSAM

64	Crl.Rev.P./386/2017 WITH LCR 3 FILES, FIXED	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM
WITH				
65	Crl.Pet./461/2017	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and 2 ORS.	MR.S C BISWAS MRS.R RONGMEI MR.R DHAR	MR.N S LASKARR-4 MR.A H M R CHOUDHURY(R-4) MR.R A CHOUDHURY(R-4) PP, ASSAM
66	Crl.Pet./185/2018 WITH LCR 1 FILE, B/O	RITAMONI DEVI Versus THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. B DAS MR. A LAL MR. M PANDIT MS. S G MOMIN	MR. N HOQUE MR. N HOQUE MR. S BANIK (R2) PP, ASSAM
67	Crl.Rev.P./397/2018 WITH LCR 2 FILES, FIXED	PANKAJ RABHA Versus BHABANI BORO	MR. M U MAHMUD MR. M ALI MR. S ISLAM MS K GOGOI MS. R AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/703/2022 WP(C) 4291/2018(D/O)	RAFIQUL HUSSAIN AND 1325 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
	WITH 2 WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
	WITH 3 WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
4	WP(C)/5250/2022	HOMEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM SC, TRANSPORT
5	WP(C)/5465/2022	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER	GA, ASSAM SC, EDU SC, HEALTH
6	WP(C)/5466/2022	NITU DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE
7	WP(C)/5467/2022	JAKIR HUSSAIN BARBHUIYA AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	GA, ASSAM
8	WP(C)/5471/2022	RAKESH BARUA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR J MAHANTA	SC, HEALTH

9	WP(C)/5473/2022	MONALISHA BHATTACHARYYA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND ANR	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA	SC, APDCL
10	WP(C)/5474/2022	ABHIJIT BARMAN Versus THE ASSAM COOPERATIVE APEX BANK LTD AND ANR	MR. P BOIRAGI MR. S J SARMAH B. ISLAM	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
11	WP(C)/5475/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. SC, AG SC, FINANCE
12	WP(C)/5477/2022	JNYAN CHANDRA SARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. P TALUKDAR MS D ANGANA	SC, P AND R.D. GA, ASSAM
13	WP(C)/5480/2022	CHAITALI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N ALAM R K MR. A RAHMAN	GA, ASSAM SC, EXCISE DEPTT.
14	WP(C)/5483/2022	MD. AZAHAR ALI @ MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
15	WP(C)/5485/2022	BANDANA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR K KALITA MS S A KHALIFA	GA, ASSAM SC, REVENUE
16	WP(C)/5488/2022	DEBENDRA NATH TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG SC, FINANCE SC, PWD
17	WP(C)/5490/2022	MD. JAHIR UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG SC, FINANCE SC, PWD
18	WP(C)/5505/2022	ATUL KUMAR DAS @ ATUL DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM
19	WP(C)/5508/2022	AMZAD ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	SC, PWD SC, FINANCE
20	WP(C)/5512/2022	JYOTI PRASAD DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SHOME MR A J GHOSH	GA, ASSAM
21	WP(C)/5513/2022	OSMAN MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY ALHAJJ I UDDIN MR. H ALI MS J BEGUM	SC, AG SC, HEALTH SC, FINANCE
22	WP(C)/5517/2022	DEHESWAR DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	GA, ASSAM
23	WP(C)/5518/2022 B/O	ANJUMA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAJN	SC, APSC SC, TECHNICAL EDU. SC, IRRIGATION
24	WP(C)/5528/2022	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, AGRI. DEPARTMENT SC, FINANCE
25	WP(C)/5532/2022	MD. RAKIBUL FARUQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, AGRI. DEPARTMENT
26	WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
27	WP(C)/5535/2022	JAYANT PAUL AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM

28	WP(C)/4042/2018	K.R.KARDONG Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	MR A KUNDU (R1-R5)
29	WP(C)/5525/2020 FIXED	DR. RAJENDRA PRASAD CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR M K ROY	SC, AG MR P NAYAK,SC, FINANCE (R- 5,6) MR. D UPAMANYA, SC, HEALTH AND FAMILY WELFARE DEPARTMENT (R-7,8) SC, HEALTH
30	WP(C)/244/2021 FIXED	ASHIM KUMAR HAZARIKA Versus THE UNION OF INDIA AND 8 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K SINGH (R-5 TO 7) MR. A GANGULY (R-5 TO 7) MR H GUPTA MR. A DUTTA (R-5 TO 7) ASSTT.S.G.I. SC, PWD
31	WP(C)/442/2021	LADURI RAY Versus THE STATE OF ASSAM AND 3 ORS	MR A HUSSAIN MR. A T SARKAR MS. R RAHMAN	GA, ASSAM SC, AG MR. M J BARUAH MS B MAJUMDER MS M NEOG SC, REVENUE
32	WP(C)/3684/2021 B/O	SANJOY KR BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA	SC, CO OP
33	WP(C)/3841/2021 B/O	NABAJYOTI PATOWARY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
34	WP(C)/5328/2021	PROMOD CHANDRA KAKATI AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
35	WP(C)/5793/2021 B/O	NIRAB CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
36	WP(C)/5941/2021 B/O	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR. S K MEDHI (r-2) SC, FINANCE
37	WP(C)/6999/2021	SUNJIT DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI MS. P CHUTIA	GA, ASSAM SC, HEALTH
38	WP(C)/7021/2021 B/O	HEROMONI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM SC, IRRIGATION
39	WP(C)/1021/2022 FIXED	JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 6 ORS.	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED MR D BORAH	MR SISHIR DUTTA (R2, R6, R7) MR. R SARMAH (R-3,4) MR H K NATH (R-3,4) MR J BORAH (R-3,4) MS M KAKOTY (R-3,4) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2, R6, R7) SC, HEALTH
40	WP(C)/2401/2022 B/O	ASHISH KUMAR DEY Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
41	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE

42	WP(C)/2488/2022 B/O	RATNESWAR DEKA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
<u>ORDERS</u>				
43	Cont.Cas(C)/175/2020 FIXED	SHRI PINAK MAHANTA Versus RAMENDRA NATH SARMA, ACS	MR. N DEKA MR. M GOGOI	MR. I CHOUDHURY
44	Cont.Cas(C)/427/2020	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA MR. D NATH (R-2) MR D KALITA (R-2)
45	WP(C)/1183/2022 B/O	MRS. SAIRA SULTANA RAHMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
WITH				
46	WP(C)/872/2022	SUSHANTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)
47	I.A.(Civil)/2153/2022 in WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR G PATHAK MR. G PATHAK	GA, ASSAM SC, ASIDC SC, FINANCE
WITH				
	WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. B SARMAH MR G PATHAK MR I UDDIN	SC, ASIDC SC, FINANCE
48	WP(C)/2211/2022 FIXED, WITH LCR, CAVT./211/2022	THE MANAGEMENT OF DAINIK JUGASANKHA Versus FAZLUZZAMAN MAZUMDER AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR. K KALITA	MR R DHAR MR. J LASKAR FOR CAVEATOR
49	I.A.(Civil)/2479/2022 WITH WP(C)/1333/2011 (D/O) in WP(C)/1333/2011	HOR KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 17 ORS	MR N N UPADHYAYA MR. B B KAKATI	SC, AG SC, P H E SC, DIMA HASAO
50	WP(C)/4757/2022 CAVT. NO.08232/022, FIXED	PRANAB KR ADHIKARY Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	GA, ASSAM MR D K DAS (R-7,9) MR. M KALITA MR H BETALA (R-7,9) MR. T DOLEY SC, PWD FOR CAVEATOR SC, PERSONNEL DEPT.
<u>HEARING</u>				
51	WP(C)/3589/2016 B/O	AJIT DAS Versus THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.U DAS MR.N BORAH	GA, ASSAM SC, FINANCE
52	WP(C)/5834/2017 B/O	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2019/2022 FIXED.	SANJIB SARMA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
2	Bail Appln./2097/2022	RAMESH BHUTIANI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
3	Bail Appln./2099/2022	RIPON LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
4	Bail Appln./2101/2022	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. M K DAS MS R BORUAH MOMI KALITA	
5	Bail Appln./2103/2022	SADEK ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
6	Bail Appln./2104/2022	HIRAKJYOTI DAS Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
7	Bail Appln./2107/2022	ABHINASH BORA @ ABINASH BORAH Versus THE STATE OF ASSAM	MR. D HAZARIKA C M DEKA	PP, ASSAM
8	Bail Appln./2108/2022	MAMTAZ BEGUM AND ANR Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
9	Bail Appln./2109/2022	MUSSTT MISHMA BEGUM Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
10	Bail Appln./2110/2022	DIBAKAR BORA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM

11	Bail Appln./2111/2022	MD. AJNUR ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
12	Bail Appln./2112/2022	KAMALENDU NATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
13	Bail Appln./2113/2022	DEWAN HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR J ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
14	Bail Appln./2114/2022	SHAHADAT ALI Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MR. A AHMED K ZAMAN	PP, ASSAM
15	Bail Appln./2115/2022	MOMIMUR ISLAM @ MOMINUR RAHMAN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
16	Bail Appln./2116/2022	RAM GURUNG @ RAME GURUNG AND ANR. Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM

MOTION

17	CrI.Pet./726/2021 B/O	ANTAR JYOTI WARY AND ANR Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
18	AB/2422/2022	DHIREN CHETIA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
19	AB/2426/2022	SHIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK H M I HOQUE	PP, ASSAM
20	AB/2432/2022	MONDAL SK AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
21	AB/2433/2022	SOHIDUE ISLAM @ SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
22	AB/2434/2022	SHEIKH ABDULLH WAHEDI @ SEIKH ABDULLA WAHIDI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
23	AB/2438/2022	NAZRUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM

ADMISSION

24	CrI.Pet./501/2021 FIXED	PUJA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
WITH				
25	CrI.Pet./350/2020	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
26	CrI.Pet./711/2021 B/O	M/S MAA KARNI TRADERS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
WITH				
27	CrI.Pet./712/2021	M/S KUMAR TRADERS AND CO. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM

28	WITH Crl.Pet./713/2021	M/S MAA KAMAKHYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
29	WITH Crl.Pet./716/2021	M/S KUMAR ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
30	Crl.Rev.P./31/2022 FIXED	MD AZMAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MD A K AHMED MS S BARUAH MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	MR. M DAS (r-2) MS. P NEOG (r-2) PP, ASSAM MR. K AGARWAL (r-2)
31	WITH Crl.Pet./67/2022	AMIN NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K AGARWAL MR. A PARAMANIK MR. M DAS MS. P NEOG	MR. S C BISWAS (R-2) MR. A SATTAR (R-2) MD A K AHMED (r-2) MR D BANIA (R-2) MS S BARUAH (r-2) PP, ASSAM
32	Crl.A./201/2022	IRFAN ALI @ BITU ALI Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB	PP, ASSAM
	WITH I.A.(Crl.)/474/2022 in Crl.A./201/2022	IRFAN ALI @ BITU ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MR R BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./1369/2022 WITH CASE RECORD AND CASE DIARY	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
34	Bail Appln./1394/2022 FIXED	FARUK HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
35	Bail Appln./1405/2022 FIXED	NITU MONI DAS Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
36	Bail Appln./1537/2022 WITH CASE DIARY, FIXED	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
37	Bail Appln./1671/2022	ABUL KASHEM AND ANR Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS S KAKATI	PP, ASSAM
38	Bail Appln./1712/2022 WITH CASE DIARY, FIXED	MUBASIR IQBAL BAHAR @ PUTUL @ RAJA Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
39	Bail Appln./1760/2022 WITH CASE DIARY, FIXED	JAMIL AHMED Versus THE STATE OF ASSAM	MR H I CHOUDHURY MS. M MALLIK MS U DAS	PP, ASSAM
40	Bail Appln./1763/2022	NAJAMA BEGUM AND ANR. Versus STATE OF ASSAM	MS. P BHATTACHARYA MR. A BORUA MR. D P JAISWAL	PP, ASSAM
41	Bail Appln./1783/2022 FIXED	KALAM UDDIN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
42	Bail Appln./1827/2022 WITH CASE RECORD AND CASE DIARY, FIXED	BABUL KHAN @ BABUL ALI KHAN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
43	Bail Appln./1891/2022 FIXED	MANABENDRA KALITA @ MANAB Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

44	Bail Appln./1914/2022 FIXED	SMT. MALA BARUAH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
45	Bail Appln./1919/2022 FIXED	DEEPIYOTI DUTTA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
46	Bail Appln./1935/2022 FIXED	MD. JAKIRUL HOQUE @ JACKY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM

BAIL HEARING

47	AB/1339/2022 FIXED.	MD. JASMAT ALI PARAMANIK AND 3 ORS Versus THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
48	AB/2074/2022	MOMINUR ISLAM @ KAWUIA Versus THE STATE OF ASSAM	MR D C NATH M. MONDAL	PP, ASSAM
49	AB/2101/2022 FIXED	LAKHESWAR KUMAR Versus THE STATE OF ASSAM	MR B KAKATI MR A ALI MRS. R BORO	PP, ASSAM
50	AB/2195/2022 FIXED	KAMAKHYA PANDIT Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
51	AB/2310/2022 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. A S ALI MD R ISLAM	PP, ASSAM
52	AB/2324/2022 FIXED.	HIRAK JYOTI SARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM

ORDERS

53	I.A.(CrI.)/347/2021 IN BA/1161/2021 (D/O), WITH SCANNED COPY OF CR AND CD. in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
54	CrI.A./145/2022 WITH OFFICE NOTE, B/O WITH I.A.(CrI.)/369/2022 in CrI.A./145/2022	NAUSHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
55	I.A.(CrI.)/201/2022 WITH LCR 4 FILES, FIXED in CrI.A./77/2022 WITH CrI.A./77/2022	NAUSHAD ALI Versus THE STATE OF ASSAM AND ANR. MONOWAR HUSSAIN @ MONEE Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
56	I.A.(CrI.)/447/2022 in CrI.Pet./793/2022 WITH CrI.Pet./793/2022	MONOWAR HUSSAIN @ MONEE Versus THE STATE OF ASSAM AND ANR. SMT. JITA BORAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY MR. S C BISWAS	PP, ASSAM PP, ASSAM
57	I.A.(CrI.)/460/2022 FIXED. in CrI.Pet./684/2022	SMT. JITA BORAH AND ANR. Versus THE STATE OF ASSAM AND ANR. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. R DEVI MR. S SARMA MR. C CHAKRAVARTY	PP, ASSAM PP, ASSAM

WITH

Crl.Pet./684/2022

ANOWAR HUSSAIN

Versus

THE STATE OF ASSAM AND 2 ORS

MR. JYOTIRMOY ROY

MR. S SARMA

MR. R HAZARIKA

MR. C CHAKRAVARTY

MR H M R HOQUE

PP, ASSAM

HEARING58 Crl.Pet./908/2016
WITH LCR 2 FILES, B/O

PAPRI ROY

Versus

YAMMA DANAMMA

MR.H K DAS

MS.P DUTTA

MR.M C BORA

MR.D C K HAZARIKA

MR.A ROSHID

MS.M R DEVI

WITH

59 Crl.Pet./1024/2016

KAJAL BHATTACHARJEE

Versus

YAMMA DANAMMA

MR.H K DAS

MR.M C BORA

MR.U PATHAK

MR.A ROSHID

MS.M R DEVI

60 Crl.Pet./666/2019
WITH LCR 2 FILES, FIXED

SAHANAWAZ TALUKDAR

Versus

THE STATE OF ASSAM AND ANR.

MR. S B LASKAR

MR. H A LASKAR

G UDDIN (R2)

MR H I CHOUDHURY (R2)

MS. P A TALUKDAR (R2)

MR N Y KONYAK (R2)

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
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18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
ADMISSION				
1	WP(C)/4591/2016	SUREN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A
	WITH			
2	WP(C)/7852/2018	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
3	WP(C)/1666/2018	ADITYA SAIKIA and 248 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. R P N SINGH MR A K RAI MR T R RAY MS. A TALUKDAR MS. N RAI MR.S R ROY MR. K RAJBONGSHI	GA, ASSAM MR. D BARUAH (R6) MS. B DAS (R6) MR. A I Ali (R6)
4	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH			
5	WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH			
6	WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

7	WITH WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
8	WITH WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
9	WP(C)/4783/2019 FIXED	SRI MADHAB BARHAJARA GAON PATHAR PARISALANA SOMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM SC, REVENUE
10	WP(C)/8173/2019	DHANANJOY BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A MANNAF MS J BEGUM MR. A HOQUE	GA, ASSAM SC, REVENUE SC, NF RLY
11	WP(C)/8240/2019 FIXED	NARAYAN DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM MRS. R MOMTAZ MR. A H M R CHOUDHURY MR. A I UDDIN SC, REVENUE
	WITH I.A.(Civil)/2148/2022 in WP(C)/8240/2019	NIMAI CHANDRA DAS Versus NARAYAN DEBNATH AND 5 ORS.	MRS. R MOMTAZ	
	WITH I.A.(Civil)/2199/2022 in WP(C)/8240/2019	BISWAJIT DEBNATH Versus THE STATE OF ASSAM AND 3 ORS.		GA, ASSAM SC, REVENUE MR. A I UDDIN
12	WP(C)/806/2020 FIXED	ANITA VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MS. L DEVI, SC, NRC (R-3,4) SC, FINANCE
13	WP(C)/2044/2020	BRAJEN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH MR. S BARMAN MR G G GOGOI MR H MEDHI MRS. B CHAKRABORTY	GA, ASSAM SC, GMC SC, G M D A
14	WP(C)/5347/2020	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
15	WP(C)/1845/2021 WITH LCR	SHIBANI BARMAN Versus ARCHANA PATHAK AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, PNRD GA, ASSAM MR. J C GOGOI (r-1) MR. K KALITA (r-1) MR B ISLAM (r-1)
16	WP(C)/2354/2021 FIXED	SACHIN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM MR. P J SAIKIA MR. N BORAH (R-4,5,6) MR H MAZUMDER (R-4,5,6) MR. P BORDOLOI MR P K BORA (R-4,5,6)
17	WP(C)/3291/2021	MEHERA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, APDCL
18	WP(C)/3432/2021	ABDUS SATTAR Versus THE STATE OF ASSAM AND 15 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR M J QUADIR (R- 9 TO 16) MR. A M KHAN (r-10,14) MR A HAQUE (r-10,14) MR. A A MONDAL (R- 9 TO 16) MR S HUSSAIN (R- 9 TO 16)

19	WP(C)/5574/2021 CAVT. NO.06322/021,	THE MANAGEMENT OF ATTABARIE TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MS. A BHATTACHARYYA MR. P KALITA (R-3) MR D K ROY FOR CAVEATOR
	WITH			
20	WP(C)/5586/2021 CAVT. NO. 06332/021,	THE MANAGEMENT OF MAHAKALI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MS. A BHATTACHARYYA MR. P KALITA (R-3) MR D K ROY FOR CAVEATOR
21	WP(C)/5791/2021	SHIBLAL KUHAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MR. B SARMA (ADDL. PUBLIC PROSECUTOR, ASSAM, R-8) SC, REVENUE SC, NF RLY
22	WP(C)/5974/2021	M/S MEENA SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
	WITH			
23	WP(C)/6100/2021	M/S ASSAM TIMBER AND SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
	WITH			
24	WP(C)/6162/2021	M/S PARESH SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. C K S BARUAH (C.G.C.) SC, FOREST ASSTT.S.G.I.
	WITH			
25	WP(C)/6408/2021	M/S HOJAI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K GOGOI (R-9) ASSTT.S.G.I. SC, FOREST
	WITH			
26	WP(C)/6733/2021	M/S LASKAR SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K K PARASAR SC, FOREST
	WITH			
27	WP(C)/6866/2021	M/S ASSAM SAW MILL AND INDUSTRIES Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
	WITH			
28	WP(C)/6930/2021	M/S LAKSHMI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	ASSTT.S.G.I. SC, FOREST
29	WP(C)/6184/2021	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
30	WP(C)/6320/2021 CAVT. NO.07222/021,	BABA NOOR ALI SHG CODE 30305 AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM MS. S B CHOUDHURY FOR CAVEATOR
31	WP(C)/792/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR MD F FARIDI	SC, PWD DEPTT. GA, ASSAM
32	WP(C)/1420/2022	SMTI. SURBALA NAMASHUDRA Versus THE STATE OF ASSAM AND 4 ORS	MS. A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
33	WP(C)/1852/2022	M/S TRIBENI ASSOCIATE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. T HUSSAIN	GA, ASSAM

34	WP(C)/2177/2022	M/S JAYANTI CONTRACTORS AND ENGINEERS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	SC, PWD ROAD
35	WP(C)/2669/2022	THE SONAPUR TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	GA, ASSAM SC, APDCL SC, REVENUE
36	WP(C)/2860/2022	IBRAHIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
37	WP(C)/3429/2022 CAVT. NO.05262/022,	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS.	MS M HAZARIKA MR. M K BORAH	GA, ASSAM MR S SARMA MR. J DEKA (R5, R6) MR G J SAIKIA MR. T K BHUYAN (R5, R6) MR. S K DEKA (R5, R6) DR. S RAHMAN (R5, R6) MR. A GAUTAM (R5, R6) FOR CAVEATOR SC, REVENUE
38	WP(C)/4354/2022	BODOLAND MODEL TRIBAL EDUCATION SOCIETY Versus THE UNION OF INDIA AND 9 ORS	MR. P K BARMAN MS. U BARUAH MS. P CHUTIA	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I. SC, BTC SC, FINANCE
39	WP(C)/4574/2022 FIXED	JIYARUL RAHMAN AND ANR Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
40	WP(C)/4591/2022 FIXED	N E TRADE AND TRANSPORT AND ANR Versus FOOD CORPORATION OF INDIA AND 5 ORS	MR. P P BARUAH MR. R SARMA	SC, F C I
<u>BAIL HEARING (BA)</u>				
41	Bail Appln./1199/2022	ABDUL MOTLEB Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>ORDERS</u>				
42	Review.Pet./88/2010 WP(C) 4301/06 WP(C) 4534/06 WA 224/09(ALL D/O)	THE DEPUTY COMMISSIONER and ANR, Versus MRS LOONA SARMA BARUA and ORS.	K N CHOUDHURY MR. R K D CHOUDHURY, S.G.A. M MAHANTA J PATOWARY B K KASHYAP	MR.B D DAS
WITH				
43	Review.Pet./71/2011	THE DEPUTY COMMISSIONER and ANR, Versus AJOY KR. BARUAH and ORS,	MR.K N CHOUDHURY MR.M MAHANTA ADDL. AG,ASSAM MR.B K KASHYAP MR.J PATOWARY	MR S DEY MR. T ROY MS. B SARKAR
44	WP(C)/6519/2016	BABUL AHOM Versus THE STATE OF ASSAM AND 5 ORS	MR.R P HAZARIKA	GA, ASSAM
45	WP(C)/6888/2016	FAJAR ALI and 14 ORS. Versus THE GOVT. OF ASSAM and 4 ORS.	MR.Y S MANNAN MS.S GOHAIN	MR.P J PHUKAN GA, ASSAM SC, P C B A
WITH				
	I.A.(Civil)/1992/2016 in WP(C)/6888/2016	FAJAR ALI and 14 ORS. Versus THE GOVT. OF ASSAM and 4 ORS.	MR.Y S MANNAN MS.S GOHAIN	MR.P J PHUKAN GA, ASSAM SC, P C B A

46	Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T Y DAS AND ORS	MR. R DE (P-1) MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
	WITH I.A.(Civil)/861/2020 in Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM
47	Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MS. S CHUTIA (R5) MR. P KAKATI (R5)
	WITH I.A.(Civil)/3849/2019 in Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
48	WP(C)/991/2018	BIPUL DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S D PURKAYASTHA	GA, ASSAM
	WITH			
49	WP(C)/1003/2018	PRASSANNA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA	GA, ASSAM
50	Review.Pet./181/2019 WP(C) 4635/17 WP(C) 6041/17(BOTH D/O) FIXED	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
51	WITH I.A.(Civil)/1273/2022 in WP(C)/6789/2015 (D/O)	AUROBINDO VIDYAMANDIR HIGH SCHOOL and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R HAZARIKA	GA, ASSAM
52	Cont.Cas(C)/341/2019	BAKTAR UDDIN LASKAR Versus RAJENDRA PRASAD DAS AND 2 ORS.	MR. M H LASKAR	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
53	WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4071/2019 in WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH			
54	WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI MR C KUMAR (R18) ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4070/2019 in WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
55	Cont.Cas(C)/485/2020 FIXED	PABINDRA DUTTA CHOWDHURY ALIAS OPU DUTTA CHOWDHURY Versus SRI KUMAR SANJAY KRISHNA, IAS	MR. B D GOSWAMI MR A CHOWDHURY MR. J M GOGOI MS. B CHOWDHURY	MR. D SAIKIA (R5, R6) MR. B GOGOI (R5, R6) MR P NAYAK (R5, R6) MR A CHALIHA (R5, R6) MR. D S DEKA (R5, R6)
56	I.A.(Civil)/2037/2020 WITH LCR in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	MR T KALITA MR. B DEKA MR. A KAKATI

	WITH LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus BEHI RAM KUMAR	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.U CHAKRABORTY MS.D HALOI SC, NF RLY	
	WITH I.A.(Civil)/2036/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
	WITH I.A.(Civil)/2038/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
57	WITH LA.App./19/2010	NORTH EAST FRONTIER RAILWAY, Versus JAGADISH CH. DAS and ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY	MR. N C DAS MR.A DAS MR.R K BHARALI MS. M DEVI MR. B SARMA MR. A DAS MS M BORAH MRS.M D CHOUDHURY
58	WITH LA.App./2/2013	NORTH EAST FRONTIER RAILWAY, Versus SWARNALATA KALITA and ANR,	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K KALITA MR.M R PATHAK
59	WITH LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus BINOD CHANDRA KUMAR and ANR,	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	MR. N C DAS MR. B SARMA MS. M DEVI MR. A DAS MS M BORAH
	WITH MC/1186/2013 in LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus DHARMESWAR DAS	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	
60	WITH LA.App./56/2014	NORTH EAST FRONTIER RAILWAY Versus SATYA RAM DAS and 2 ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH MR B SARMA MR.K R PATHAK MR.M R PATHAK MR.L R BORAH SC, FINANCE SC. A.S.S.A.
61	WP(C)/2073/2020	M/S. NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS.	MR R RAJKHOWA MS A DEVI MS P GOGOI MR. B KHAKHLARY	
62	Cont.Cas(C)/473/2021 FIXED, PERSONAL APPEARANCE AT 10:30 A.M.	S A ENTERPRIS Versus RAJASH PRASAD, IAS AND 2 ORS	MR. S CHAMARIA MR. M ALI	MR. D SAIKIA (R-1) MR P NAYAK (R-1) MS RUKMINI BARUA (R-1) MS PADMINI BARUA
63	WP(C)/6584/2021	RAJANI KUMAR TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. R THADANI MR V KUMAR	GA, ASSAM SC, PWD SC, REVENUE
64	WP(C)/6700/2021	ROBI BORUAH Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY

65	WP(C)/10/2022	MD. ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 3 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, REVENUE
66	Cont.Cas(C)/255/2022	DR. PRASENJIT KAKATI AND ANR. Versus JISHNU BARUA, IAS AND 5 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR G RAHUL MR. D M NATH
67	Cont.Cas(C)/329/2022 FIXED	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR P NAYAK MR. R K MUSHAHARY
68	I.A.(Civil)/726/2022 in WP(C)/1076/2022	SANGEETA BAJAJ Versus THE UNION OF INDIA AND 6 ORS F	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
	WITH WP(C)/1076/2022	SANGEETA BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
69	WP(C)/4581/2022 FIXED	DULAL KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS	GA, ASSAM SC, EXCISE DEPTT.
70	WP(C)/4695/2022 FIXED	JAINEX TEA COMPANY PRIVATE LIMITED AND ANR Versus SARITA DEVI SAHEWALLA AND ANR	MR H MAURYA MR. M MALAKAR	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. P DEKA MS. S. TODI MR H K SARMA
71	WP(C)/4887/2022 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR. R CHOUDHURY	GA, ASSAM
<u>STAY MATTERS</u>				
72	WP(C)/1436/2022	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022

22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1323/2021 in WP(C)/4239/2018	THE STATE OF ASSAM AND 5 ORS. Versus THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS.		MR. R MAZUMDAR
	WITH WP(C)/4239/2018	THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	GA, ASSAM SC, APSC SC, FOREST
ADMISSION				
2	WP(C)/463/2015	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5)
	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA

3	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.M MAHANTA(R-6) MR.A DHAR(R-6)
4	WP(C)/2159/2015	KRISHNA KANTA BORA and 33 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.M MAJUMDAR MR.F A HASSAN	GA, ASSAM(R1-2) SC, FINANCER4 SC, DLR(R3,5)
5	WP(C)/903/2016	RANJIT CH. DEKA and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MS.K DAS	MR.P N GOSWAMI SC, EXCISE DEPTT.
6	WP(C)/2367/2016	SMTI JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR. A R SIKDAR (R5) MR.B K SARMA SC, SOCIAL WELFARE
7	WP(C)/2770/2016	ANIL SINGH and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.R GOSWAMI MR.N J KHATANIAR MR.I KALITA	GA, ASSAM MR.B D GOSWAMI R-5 SC, APDCL MR.H DEKA(R-5)
8	WP(C)/5602/2016	MONOHAR SINGH Versus THE UNION OF INDIA and 3 ORS	MS.S BORA	MR.Y DOLOI(R-1 TO 4) SR. CGC ASSTT.S.G.I.
9	WP(C)/5782/2016 CAVT. NO. 1183/2016	DR. JOGESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MS.T JINI MR.S BISWAKARMA	MR.A C BORBORA GA, ASSAM MRS. D. BORA (SC, HEALTH AND FAMILY WELFARE (B) DEPARTMENT) MR.M SMITH MR. N BARMAN (R5) MR. D UPAMANYU (SC, HEALTH DEPARTMENT) SC, HEALTH FOR CAVEATOR
10	WP(C)/2002/2017	KAMAKHYA MEDHI Versus CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
11	WP(C)/2990/2017	KAMAL KATAKY Versus THE STATE OF ASSAM and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORAH MS. A DAS MR.P BISWAS	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE
12	WITH Cont.Cas(C)/445/2019	KAMAL KATAKY Versus NARSING PAWAR	MR. S C BISWAS MR. P S BISWAS MS A BORAH	
13	WP(C)/7954/2017	JAHANARA BEGOM CHOUDHURY and 9 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.A S TAPADER MR.J PATOWARI MR.B K KASHYAP	MR. N BARUA, R- 6-14 MS. P BURAGOHAIN, R-- -14 MD M RAHMAN, R- 6-14 MR. S GHOSH, R- 6-14

14	WITH WP(C)/4051/2017	PROTIMA DEY LASKAR and 8 ORS. Versus THE STATE OF ASSAM and 16 ORS.	MR. N BARUA MR.S K GHOSH M RAHMAN MS.P BORGHAIN	GA, ASSAM MR.M RAHMANR- 6 to 14 and 17 MR.D HUSSAIN(R- 6 to 14 & 17) MR.A M ALAMAN(R- 6 to 14 & 17) MR.A S TAPADER(R- 6 to14 & 17)
15	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
16	WP(C)/7451/2018 B/O	PARMESWAR RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM
17	WP(C)/7491/2019 FIXED	SHRI HIREN KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. P BORDOLOI	MR. N U K NAIR GA, ASSAM MR. J AHMED MR. S K GOSWAMI MR. A CHETRY MS A HUSSAIN MS U SHARMA MS G PARMAWI MR. R SHARMA SC, REVENUE
18	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS N NATH MR. M DUTTA	SC, WATER RESOURCE
19	WP(C)/814/2021 FIXED	RUPESH KUMAR SEN Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR B J DAS	GA, ASSAM MR. M MORE (r-5) MR. P K SHARMA (r-5) MR. S A SANGMA (r-5)
20	WP(C)/3678/2021 FIXED	MISS MAYURI GOGOI Versus THE STATE OF ASSAM AND 11 ORS	MR. U K NAIR MR. A BORO MR. B DEORI	MR B D DAS (r-9,10,11,12) MR. P BHOWMICK (r- 9,10,11,12) SC, APDCL MS K PHUKAN (R-10)
21	WP(C)/3956/2021	PRABAL SARMA BORDOLOI AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.
22	WP(C)/4379/2021 FIXED	CT/DVR, FORCE NO. 07151006 DHARMENDER KUMAR AND 408 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	MR. B CHAKRAVARTY ASSTT.S.G.I.
23	WITH WP(C)/4378/2021	INSP/GD FORCE NO. 841220885 BENNI D AND 331 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
24	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
25	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
26	WP(C)/4491/2021	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
27	WP(C)/5096/2021	GAUTAM BASFORE Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, GHC SC, FINANCE

28	WP(C)/5900/2021	DUDUL KR PAYEG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	DR. B AHMED (r-8) MR. N HAQUE (r-8) MR. A K AZAD (r-8) MR M HUSSAIN (r-8) SC, PWD
29	WP(C)/6550/2021	TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD SC, AG SC, PWD SC, FINANCE
30	WP(C)/6842/2021	MANU RAM DAS AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K NEOG MR. B KUMAR	GA, ASSAM SC, FOREST SC, FINANCE
31	WP(C)/355/2022	DWIGEN PATOWARY Versus THE STATE OF ASSAM AND 2 ORS	MR K PUJARI MS. K AKHTAR	SC, HOUSING AND URBAN AFFAIRS SC, GMC
32	WP(C)/518/2022	PRANJAL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
33	WP(C)/827/2022	ADALAT SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	GA, ASSAM SC, AG SC, FINANCE
34	WP(C)/968/2022	DHANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
35	WP(C)/1829/2022	ATUL BANSAL Versus STATE BANK OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MR D DEKA	
36	WP(C)/2511/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
37	WP(C)/2692/2022	FORCE NO. 060111875 EX SEPOY/GD VIBHAS CHANDRA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I.
38	WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
39	WP(C)/4086/2022	JATIN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
40	WP(C)/4117/2022	NUMAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
41	WP(C)/4650/2022 FIXED	AMARENDRA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
ORDERS				
42	Cont.Cas(C)/330/2018	SHRI MRIGANKO SUKLABAIIDYA Versus SHRI SHYAM JAGANNATHAN AND 4 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	MR. D SAIKIA (R1) MR. S ISLAM (R3) MR. B GOGOI (R1) MR. A M S MAZUMDER (R4) MR P NAYAK (R1) MS. A KAUSHAR (R3)
	WITH I.A.(Civil)/928/2020 in Cont.Cas(C)/330/2018	SHRI MRIGANKO SUKLABAIIDYA Versus SHRI SHYAM JAGANNATHAN AND 5 ORS.	MR. S Y AHMED	MR. A K TALUKDAR MR. A M S MAZUMDER
43	WP(C)/4407/2018	HEMANTA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MS. S D SAIKIA (R5-R14) SC, REVENUE
44	Cont.Cas(C)/592/2019	SANATAN DAS Versus J.B.EKKA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. A BHATTACHARJEE

45	Cont.Cas(C)/332/2020	ALOKESH CH. ROY Versus KHANINDRA CHOUDHURY AND ANR.	MR. M J BARUAH	MR. D SAIKIA MR. D SAIKIA MR. D P BORAH MR. D P BORAH MR. B GOGOI MR. B GOGOI MR A CHALIHA MR A CHALIHA
46	Cont.Cas(C)/492/2021 FIXED	DINESH SARMAH Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH
47	I.A.(Civil)/1561/2022 WP(C)/5044/2015 (Disposed) in WP(C)/5044/2015	SMTI. PURNIMA TELEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	GA, ASSAM
48	I.A.(Civil)/2168/2022 in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
49	I.A.(Civil)/2189/2022 in WP(C)/2095/2016	PRAVABATI DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR R SARMA	GA, ASSAM GA, ASSAM SC, AG MR. S K MEDHI (R-7)
	WITH WP(C)/2095/2016	PRAVABATI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM SC, AG MR. S K MEDHI (R-7) SC, PENSION
50	I.A.(Civil)/2202/2022 in WP(C)/379/2017	DULAL KUMAR TALUKDAR Versus THE MANAGEMENT OF ASSAM CARBON PRODUCT LTD	MR A DASGUPTA MS B DAS	MR S N SARMA SENIOR ADVOCATE MR. K KALITA
	WITH WP(C)/379/2017 WITH LCR	DULAL KUMAR TALUKDAR and ANR. Versus THE MANAGEMENT OF ASSAM CARBON PRODUCT LTD	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
	WITH I.A.(Civil)/2250/2022 in WP(C)/379/2017	SRI BANI KANTA SARMA Versus THE MANAGEMENT OF ASSAM CARBON PRODUCT LTD	MR A DASGUPTA MS B DAS	MR S N SARMA SENIOR ADVOCATE MR. K KALITA
51	I.A.(Civil)/2502/2022 in WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN	SC, HEALTH
	WITH WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	MS. A BORA (SC, NHM)
52	WP(C)/4619/2022	JAHANARA AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM MD H R AHMED
53	WP(C)/4698/2022 FIXED	BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM

HEARING

54	WP(C)/479/2013 B/O	SMT. MAMONI BORAH Versus THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
	WITH MC/1262/2014 in WP(C)/479/2013	THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 3 ORS. Versus SMTI MAMONI BORAH	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I.
55	WP(C)/2751/2013	UTTAM KAKATI and 9 ORS Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI	MRD C CHAKRABORTY C.G.C. MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/2317/2021 in WP(C)/2751/2013	SAHIDA BEGUM Versus UTTAM KAKATI AND 14 ORS.		ASSTT.S.G.I.
56	WP(C)/1244/2014 B/O	SUVABRATA DEV Versus THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, FINANCE SC, WATER RESOURCE
57	WP(C)/2194/2016 B/O	SMTI. PRAVATI SAHA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	MR.J I BORBHUIYA SC, P H E
<u>STAY MATTERS</u>				
58	WP(C)/3793/2020 FIXED	RANJU DAS Versus STATE OF ASSAM AND 6 ORS	MRS. S KHATANIAR LEGAL AID COUNSEL	GA, ASSAM MR. A MANNAF (R-7) MD A S ALI (R-7) MS J BEGUM (R-7) SC, P H E
	WITH I.A.(Civil)/363/2022 in WP(C)/3793/2020	RANJU DAS Versus STATE OF ASSAM AND 6 ORS	MRS. S KHATANIAR	GA, ASSAM SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
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8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022

21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/3742/2017 in MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
	WITH MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
	WITH I.A.(Civil)/3743/2017 in MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS		
2	I.A.(Civil)/989/2018 in MACApp./187/2018	PHANIDHAR DAS Versus HOMESWAR BARMAN	MR. R MAZUMDAR MS. P RAI MR. H BEZBARUAH MR. U SARMA	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./187/2018	PHANIDHAR DAS Versus HOMESWAR BARMAN	MR. R MAZUMDAR	
3	I.A.(Civil)/2539/2018 in MACApp./644/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. S ROY (R2) MR. M H LASKAR (R2)
	WITH MACApp./644/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. A R AGARWALA MR. S ROY (R2) MR. M H LASKAR (R2) MS. R LAILA MD. K ALI
4	I.A.(Civil)/3731/2018 in MACApp./912/2018	THE ORIENTAL INSURANCE CO. LTD Versus NARJIMA AKHTAR AND 3 ORS	MR. S K GOSWAMI MR R SHARMA MR. A KALITA	D MONDAL
	WITH MACApp./912/2018	THE ORIENTAL INSURANCE CO. LTD Versus NARJIMA AKHTAR AND 3 ORS	MR. S K GOSWAMI MR R SHARMA MR. A KALITA	
5	I.A.(Civil)/3047/2019 in MACApp./9400/2018	SMT. ARATI SAIKIA @ ARATI BORDOLOI SAIKIA Versus SRI MONUJ KR. BORAH AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA MS R DEVI

	WITH MACApp./9400/2018 (Filing Number)	SMT ARATI SAIKIA @ ARATI BORDOLOI SAIKIA Versus SRI MONUJ KR BORAH AND ANR		
6	I.A.(Civil)/3935/2019 in MACApp./12535/2019	MUSSTT. RAHIMA BEGUM @ KHATUN Versus NATIONAL INSURANCE COMPANY LTD.	MR. B BARUAH MR B DAS MS S HASNU MR. R K BARUAH	MR. K K BHATTA MS. R DEVI
	WITH MACApp./12535/2019 (Filing Number)	MUSSTT. RAHIMA BEGUM @ KHATUN Versus NATIONAL INSURANCE COMPANY LTD.		
7	I.A.(Civil)/1992/2020 FIXED in MACApp./8536/2020	ABDUL HAI AHMED Versus ILIYASUR RAHMAN AND 2 ORS.	MR. A R AGARWALA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. M I HUSSAIN MS C BORAH
	WITH MACApp./8536/2020 (Filing Number)	ABDUL HAI AHMED Versus ILIYASUR RAHMAN AND 2 ORS. (D)	MR. A R AGARWALA	
8	I.A.(Civil)/704/2021 in MACApp./2920/2021	SRI MANTU SENSUWA Versus THE MANAGER, KHOWANG TEA ESTATE AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	MR S S SHARMA MR S S SHARMA MR. B J MUKHERJEE (R-3) MR. B J MUKHERJEE (R-3) MR. H BURAGOHAIN (R-3)
	WITH MACApp./2920/2021 (Filing Number)	SRI MANTU SENSUWA Versus THE MANAGER, KHOWANG TEA ESTATE AND 2 ORS (E)	MR. S K TALUKDAR	
9	I.A.(Civil)/753/2021 in MACApp./18350/2019	MD. ABIDUR RAHMAN Versus APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. A DUTTA (R-2,3)
	WITH MACApp./18350/2019 (Filing Number)	MD. ABIDUR RAHMAN Versus SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS		
	WITH I.A.(Civil)/18352/2019 (Filing Number)	MD. ABIDUR RAHMAN Versus SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS		
10	I.A.(Civil)/1398/2022 MACApp./242/2018 (Disposed), FIXED in MACApp./242/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT PRAMILA PANIKA AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	

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[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS) AND SPECIAL LIST(SAO AND FAO), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Tr.P.(C)/86/2022	SMT. JAYLAXMI PAUL @ DIYA PAUL Versus JIBAN PAUL	MR. B DEKA MS P BARUAH MR. D DEKA	
2 Tr.P.(C)/88/2022	RAMESH AGARWAL Versus DEEPSIKHA AGARWAL	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN S R A NASER	
3 CRP(IO)/196/2022	UNION BANK OF INDIA AND ANR. Versus YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN AND 2 ORS	Mukesh Sharma MS F RAHMAN	
4 CRP(IO)/198/2022 B/O	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	
5 CRP(IO)/199/2022 B/O	ANJALI DAS AND 3 ORS Versus LABANYA DAS	MR. R BARUAH MR. A IKBAL	
6 CRP(IO)/200/2022	DIMBESWAR NATH Versus MD. BAHADUR ALI AND 2 ORS.	MRS. S ROY MS. I DAS MS P SHILL	
7 CRP(IO)/201/2022 B/O	CHANDAN CHAKRABORTY Versus SWAPAN CHAKRABORTY AND 4 ORS.	MS. T SOM MS. U HAZARIKA MR. P TELI	
8 Cont.Cas(C)/474/2022	THE NATIONAL COUNCIL OF YMCAS OF INDIA (NCYI) Versus BIROL BASUMATARY AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
ADMISSION			
9 MFA/87/2022	UNION OF INDIA AND ANR . Versus MEGHA TECHNICAL AND ENGINEERS PVT. LTD .	MR. B CHAKRAVARTY	

	WITH I.A.(Civil)/2515/2022 in MFA/87/2022	UNION OF INDIA AND ANR Versus MEGHA TECHNICAL AND ENGINEERS PVT. LTD .	MR. B CHAKRAVARTY	
10	MFA/88/2022	UNION OF INDIA AND ANR Versus MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MR. B CHAKRAVARTY	
	WITH I.A.(Civil)/2516/2022 in MFA/88/2022	UNION OF INDIA AND ANR Versus MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MR. B CHAKRAVARTY	
11	MACApp./547/2022	ORIENTAL INSURANCE COMPANY LTD . Versus ROMANTI BRAH AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2513/2022 in MACApp./547/2022	ORIENTAL INSURANCE COMPANY LTD . Versus ROMANTI BRAH AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./554/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MONOWAR HUSSAIN AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/2519/2022 in MACApp./554/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MONOWAR HUSSAIN AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
13	MACApp./555/2022	THE ORIENTAL INSURANCE CO. LTD. Versus ABDUL BATEN AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/2521/2022 in MACApp./555/2022	THE ORIENTAL INSURANCE CO. LTD. Versus ABDUL BATEN AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/75/2019 WITH LCR	SRI ANIL DAS Versus ON THE DEATH OF MD. SHAMSUL HUSSAIN HIS LEGAL HEIRS MRS. NAZMA PARVEEN SULTANA AND ORS	MR P K KALITA MR. A C SARMA MR. B SAHARIA MR. A M BARBHUIYA MR. P MEDHI MR. G C BORAH MR. K R BOROOAH MS A BEGUM	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MS S R MAZARBHUIYA MR. D ROY1448
	WITH I.A.(Civil)/1189/2019 in RSA/75/2019	SRI ANIL DAS Versus MD. SHAMSUL HUSSAIN	MR. A C SARMA MR. P MEDHI MR. G C BORAH	
15	RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
	WITH I.A.(Civil)/1922/2022 in RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
16	RSA/127/2022	SRI ANUP BASUMATARY AND 4 ORS, Versus SRI RUKMA BURAGOHAIN AND ANR	MR. B PATHAK MS. J PHUKAN MR. M SINGHA	

17	RSA/129/2022	MONORAMA GOSWAMI @ MANORAMA SHARMA Versus SABITA GOSWAMI AND 16 ORS	MR. N DHAR MR A SHARMA MS. U BARUAH MR. S GHOSH	
	WITH I.A.(Civil)/2522/2022 in RSA/129/2022	MONORAMA GOSWAMI @ MANORAMA SHARMA Versus SABITA GOSWAMI AND 16 ORS	MR. N DHAR MR A SHARMA MS. U BARUAH	
		ORDERS		
18	RSA/14/2013 WITH LCR	SMTI KHATEJA BEGUM, Versus GAURANGA CH. GHOSH and ORS,	MR. R K BHUYAN MR.P K DEKA MR.N AHMED MR. K SAIKIA MR.Z AHSAN MR.H KASHYAP	MR.S K SINGH MR.P SUNDI MRB PUSHILAL MR.K P SINGH
	WITH MC/232/2013 in RSA/14/2013	SMTI KHATEJA BEGUM, Versus GAURANGA CH. GHOSH and ORS,	MR. R K BHUYAN MR.P K DEKA MR.N AHMED MR. K SAIKIA MR.Z AHSAN MR.H KASHYAP	
19	Intest.Cas./3/2018 WITH LCR, B/O	SMTI MALABIKA SAIKIA DUTTA Versus SMTI DIPA CHALIHA AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	MR. S BORTHAKUR (R4) MR. A K SAHEWALLA (R6) MR. W SHARMA (R6) MR. J ABBAS (R4)
20	RSA/9/2018	BHUBANESWARI @ BHUBANE CHOU DHURY Versus SARAL KR. CHAKRABORTY	MR. S K SAHARIAH MR. M DAS MR D C NATH	MS. N MODI (R1 AND 2) S DUTTA, (R1 AND 2)
21	RSA/10/2018	BHUBANESWARI @ BHUBANE CHOU DHURY Versus MAYASHRI MEDHI	S K SAHARIA MR D C NATH	MR D CHOU DHURY (R1 TO 3) MS. A K CHOU DHURY (R1 TO 3) MR. M CHOU DHURY (R1 TO 3) MR. T ALI (R1 TO 3) MR. S N KRISHNATRAYA (R1 TO 3)
22	RSA/315/2018	ISHAQUE ALI BEIG AND ANR Versus SRI ABDUL KARIM BEIG AND 2 ORS	MR. I A TALUKDAR MR. B HUSSAIN	
23	RSA/317/2018	MD ANWAR HUSSAIN BARBHUIYA Versus MD ABUL HUSSAIN BARBHUIYA AND ANR	MR. B CHAKRAVARTY MR. U DAS MS THUYEKHRULU	MR B SINHA (R2) MR N N UPADHYAYA (R1) MR. B B KAKATI (R1) MR. M GOGOI (R2)
24	RSA/319/2018	ALTAF AHMED Versus SMTI MINI JOSHI	MR. A SATTAR MR. A Y CHOU DHURY MR. T A CHOU DHURY	MR. P J SAIKIA MS. R GOGOI MS D DUTTA
25	RSA/322/2018	SRI ATUL MAHANTA Versus SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. S. DEY (R3, R4) MR P DEKA MR. B K DAS (R2) MR. B BORAH MR. N GOSWAMI MR H P GUWALA (R2) FOR CAVEATOR
26	RSA/27/2019	SAMSUL ALOM MONDAL AND 2 ORS Versus ABDUL QUDDUS AND ANR	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	MR. A A R KARIM MS. S F MAITAI MS. R BEGOM
27	RSA/100/2019	SMTI. INDIRA SARMAH Versus SRI PRANJIT BORKOTOKY AND 6 ORS.	MR. N GOSWAMI MR. D NATH MR D KALITA	MR. S S GOSWAMI MR. N UPADHAYAY
28	RSA/273/2019	NAKUL CHANDRA PAUL Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S SAHU

	WITH I.A.(Civil)/4146/2019 in RSA/273/2019	NAKUL CHANDRA PAUL Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
29	RSA/277/2019	MOZIBAR SK. Versus MEHER ALI AND 6 ORS.	MR. M R KHANDAKAR MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM MR. A ALAMGEER MR. A ALAM
30	I.A.(Civil)/4187/2019 in RSA/16132/2019	HAREN DAS Versus SRI AMRIT DAS AND 2 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MRS. G M D BAISHYA	
	WITH RSA/16132/2019 (Filing Number)	HAREN DAS Versus SRI AMRIT DAS AND 2 ORS		
	WITH I.A.(Civil)/16133/2019 (Filing Number)	HAREN DAS Versus SRI AMRIT DAS AND 2 ORS		
31	RSA/24/2021	ARI MILI AND 3 ORS. Versus UNESWAR NARAH	MR U S BORGHAIN MR. R. ALI	MR. U K DEKA MR R SENSUA
32	RSA/66/2021	ON THE DEATH OF NARAYAN CHANDRA MALI HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY Versus PANKAJ DEKA AND ANR.	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR. B TALUKDAR (R1) MR. B D DEKA MR. M DAS MR. G C DEKA (R1)
33	RFA/17/2022	MANGAL SARKAR Versus MADAN SARKAR	MR. A BISWAS MR R KALITA MS S AHOM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
	WITH I.A.(Civil)/1837/2022 in RFA/17/2022	MANGAL SARKAR Versus MADAN SARKAR	MR. A BISWAS MR R KALITA MS S AHOM	
34	RFA/22/2022 WITH LCR	THE STATE OF ASSAM AND 3 ORS. Versus PRAKASH TALUKDAR	MR. D NATH	
35	RSA/26/2022	KANAK BARMAN AND 4 ORS. Versus KRISHNA BARMAN AND 2 ORS.	MR N N UPADHYAYA MR A K SHARMA MR. S SHARMA MR. B B KAKATI	MR. J DEKA (R1) MR. T K BHUYAN (R1) MR. S K DEKA (R1)
36	RSA/62/2022	MANASHI RAJKHOWA Versus LAKHIMI SAIKIA AND 12 ORS.	MR. L TALUKDAR MR B DAS MRS. M DAS MS K. KALITA MR H TALUKDAR	MS M D MEDHI (r- 2,3,4,5,6,8) MS J KALITA (r-2,3,4,5,6,8) MR. B C DAS (r-2,3,4,5,6,8)
37	I.A.(Civil)/108/2022 WITH LCR in RFA/106/2018	SRI SRABAN KUMAR BIHANI and 7 ORS Versus SRI SUBRATA DEB and 13 ORS	MR G N SAHEWALLA MD ASLAM (R2-R8) MS. S. TODI (R2-R8) MR. M SAHEWALLA (R2- R8)	MR G SAIKIA MR. R DeKa MS P MISHRA MR J NEOG
	WITH RFA/106/2018	SRI SUBRATA DEB and 3 ORS Versus SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R DeKa MS P MISHRA MR J NEOG	MR G N SAHEWALLA (R2- R8) MD ASLAM (R2-R8) MS. B SARMA (R2-R8) MS. S. TODI (R2-R8) MR. M SAHEWALLA (R2- R8)
38	CRP(IO)/152/2022	JALANNAGAR DEVELOPMENT (PRIVATE) LTD. Versus SANTANU BORTHAKUR AND ANR.	MR D KALITA	
39	I.A.(Civil)/957/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	

	WITH RSA/50/2014	MRS. RASHMI BEGUM and 7 ORS, Versus ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
	WITH I.A.(Civil)/956/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	
	WITH I.A.(Civil)/958/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	
40	I.A.(Civil)/1689/2022 WITH LCR in RSA/133/2014	ON THE DEATH OF RAMONI MOHAN DUTTA Versus SEETAL BAIDYA AND 4 ORS.	MS. M DUTTA MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. S P CHOUDHURY
	WITH RSA/133/2014	ROMONI MOHAN DUTTA Versus SEETAL BAIDYA and 3 ORS.	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
41	I.A.(Civil)/1714/2022 WITH LCR in RFA/10/2021	M/S JATINGA TEA LTD. Versus PANNA LAL ROY	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MR M SAHEWALLA	MR. A BHATTACHARJEE MR S CHOUDHURY
	WITH RFA/10/2021	PANNA LAL ROY Versus M/S JATINGA TEA LTD.	MR S CHOUDHURY MR. A BHATTACHARJEE	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR M SAHEWALLA
42	I.A.(Civil)/2160/2022 WITH LCR in RSA/241/2015	SRI PALAK DEB Versus SRI PRAN GOPAL SINGHA.	MR. S K GHOSH MS F AHMED	MR. S C KEYAL
	WITH RSA/241/2015	SRI PRAN GOPAL SINGHA Versus SRI PALAK DEB	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MRB KAUSHIK	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/397/2018 in RSA/241/2015	PRAN GOPAL SINGHA Versus PALAK DEB	MR. S C KEYAL MS. P BARUAH	
43	I.A.(Civil)/2272/2022 WITH LCR in RSA/326/2017	SOLEMAN HUSSAIN and ANR Versus DEVI BARI DURGA MONDIR and ORS.	MS F N ZAMAN	MR S K SINGHA
	WITH RSA/326/2017	SOLEMAN HUSSAIN and ANR Versus DEVI BARI DURGA MONDIR and 44 ORS	MRS. R CHOUDHURY MS. A BEGUM MS. N BEGUM	MR S K SINGHA (R4.1- R4.2) MR S K SINGHA (R4.1- R4.2)
44	I.A.(Civil)/2364/2022 WITH LCR in RSA/106/2014	ON THE DEATH OF NABIN CH. BORA HIS LEGAL HEIRS SMTI KAMALESWARI BORA (WIFE) AND ORS. Versus LABANYA KALITA and ANR.	MR. B D DEKA MR A BHATRA	MR A UPADHYAY MR. P UPADHYAY
	WITH RSA/106/2014	ON THE DEATH OF NABIN CH. BORA HIS LEGAL HEIRS SMTI KAMALESWARI BORA (WIFE) AND ORS. Versus LABANYA KALITA and 2 ORS.	MR.H K DEKA MR.P SUNDI MR.R SAIKIA	MR.N C KALITA MRA UPADHYAY MR.P UPADHYAY
	WITH MC/1037/2014 in RSA/106/2014	NABIN CH. BORA Versus LABANYA KALITA and 2 ORS.		MR.N C KALITA MRA UPADHYAY MR.P UPADHYAY

45	I.A.(Civil)/2435/2022 in RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, PWD
	WITH RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
46	I.A.(Civil)/2517/2022 in MACApp./9806/2022	BHAIRAB RABHA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR H DAS MR. B C DAS	
	WITH MACApp./9806/2022 (Filing Number)	BHAIRAB RABHA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. E	MR H DAS	
47	I.A.(Civil)/2538/2022 in CRP/9220/2022	MUST. ZEBIN RAHMAN Versus ON THE DEATH OF DHARMESWAR DEKA	MR. D C C PHUKAN MS. J GOGOI	
	WITH CRP/9220/2022 (Filing Number)	MUST. ZEBIN RAHMAN Versus ON THE DEATH OF DHARMESWAR DEKA, HIS LEGAL HEIRS -B	MR. D C C PHUKAN	
<u>STAY MATTERS</u>				
48	CRP(IO)/71/2020	PANKAJ KALITA Versus ON THE DEATH OF SUWALA KALITA, HER LEGAL HEIRS AND 14 ORS.	MR. P P DAS MR. R AHMED	
49	Tr.P.(C)./35/2022	SHEELA MALLIK ROY AND 4 ORS Versus DEEPAK ROY	MR. T ROY MS. B SARKAR	
50	CRP/39/2022	KUNJA BIHARI GUPTA Versus RAM NIKET GUPTA AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MS. R M SARMAH MR D DAS MR D DAS MR H M R HOQUE MS E NATH	MR H GUPTA

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022

18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1940/2022 FIXED	ALOK KUMAR Versus C B I	MR R K MOUR MS. J BHATTACHARJEE	MR. S C KEYAL SC, CBI
<u>MOTION</u>				
2	Crl.Rev.P./28/2022 FIXED	BABU SHARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	PP, ASSAM
3	Crl.Rev.P./401/2022 FIXED.	MUKUL HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	MR D GOGOI(SC, FOREST DEPTT.) PP, ASSAM
4	Crl.Rev.P./422/2022	ALARUSH LAKRA @ LAJARUCH Versus THE STATE OF ASSAM	MS. B CHOWDHURY LEGAL AID COUNSEL	PP, ASSAM
5	Crl.Rev.P./424/2022	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 7 ORS	MR J C GAUR MS. M GAUR MR D SAIKIA	PP, ASSAM
6	AB/2406/2022	DR. NRIPEN GOSWAMI Versus THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN MR. S DUTTA	PP, ASSAM
7	AB/2408/2022	RUBUL ALI @ RABBUL AL AMIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
8	AB/2411/2022	NOOR ZAMAN AND ANR Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
9	AB/2413/2022	SUNIL GUPTA Versus THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	PP, ASSAM

10	AB/2415/2022	ANIL GUPTA Versus THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	PP, ASSAM
11	AB/2417/2022	SK. MUKTARUL ISLAM AHMED @ MUKTARUL ISLAM AHMED Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
12	AB/2418/2022	MOHAMMAD ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
13	AB/2419/2022	PARASH BORA Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
14	AB/2421/2022	MUKESH KURMI @ MUKESH TANTI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM MR. S SHAH	PP, ASSAM
15	AB/2423/2022	MOIDUL HOUQE Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
16	AB/2424/2022	KARNO ROY @ KANA RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
17	AB/2427/2022	ANIL KUMAR JAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
18	AB/2429/2022	AJJUL RAHMAN @ AJJUR RAHMAN Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. J GHOSH	PP, ASSAM
19	AB/2435/2022	NAZIMUDDIN AHMED BORA Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
<u>ADMISSION</u>				
20	Crl.Rev.P./158/2021 WITH LCR, FIXED	AHMED MUSA LASKAR Versus AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	MR. A H ALAMGIR (R-1)
21	Crl.Rev.P./389/2022 FIXED	MD. MOKIM ALI @ MD. MAKIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR B SINHA MR. M HUSSAIN	PP, ASSAM
22	Crl.Rev.P./398/2022 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./1879/2022 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
24	Bail Appln./2007/2022 FIXED	NIJWM DAIMARI Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER N ALAM	PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/3124/2020 FIXED	DILIP GHOSH Versus THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
26	AB/1674/2022 FIXED	BADRUL ISLAM AKANDA AND ANR Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
27	AB/1678/2022 FIXED	GIREESH JASRASARIA Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM	PP, ASSAM
28	AB/1698/2022 FIXED	CHANDAN CHAKRAVORTY Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

29	AB/1719/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
30	AB/1833/2022 FIXED	DHAN MAHAMMAD Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
31	AB/1876/2022 FIXED	SANJAY KUMAR BAJAJ AND ANR Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
32	AB/1878/2022 FIXED	MD. MOIDUL ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
33	AB/1898/2022 FIXED	PRAHALAD DAIMARI Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
34	AB/1917/2022 FIXED	SHIRAJUL HAQUE AND ANR. Versus THE STATE OF ASSAM	K U AHMED MS P SARMA	PP, ASSAM
35	AB/1957/2022 FIXED	DINESH KUMAR PALIWAL Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
36	AB/1958/2022 FIXED	SANJARANG NARZARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
37	AB/1992/2022 FIXED	DINESH SARMA AND ANR Versus THE STATE OF ASSAM	MS L DAS MS. S DAS MS. M BARUAH	MR. P SUNDI PP, ASSAM
38	AB/2038/2022 FIXED	SAMSUL ALI Versus THE STATE OF ASSAM AND ANR.	MR G R A MOTTAQUEE	PP, ASSAM
39	AB/2055/2022 FIXED	PABITRA BORA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
40	AB/2056/2022 FIXED	SARANGA VIJAY HAZARIKA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
41	AB/2057/2022 FIXED	DR. AMRIT JYOTI MUDOI Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
42	AB/2068/2022 FIXED	CHINMOYANANDA PHUKAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
43	AB/2111/2022 FIXED	ASRAFUDDIN AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
44	AB/2159/2022 FIXED	KABIR UDDIN LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
45	AB/2160/2022 FIXED	KUTUB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
46	AB/2165/2022 FIXED	BAPAN DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
47	AB/2183/2022 FIXED	SANJIT PAUL Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
48	AB/2260/2022 FIXED	SHAFIKUL AHMED AND ANR Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	
49	AB/2271/2022 FIXED	RUPAM MAZUMDER Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM

50	AB/2283/2022 FIXED	PARTHA PRATIM GOSWAMI @ RATAN Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
51	AB/2297/2022 FIXED	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN MS N J DAS	PP, ASSAM
52	AB/2304/2022 FIXED	BIJU BORUAH Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM

ORDERS

53	CrI.A./190/2021 WITH OFFICE NOTE, LCR 1 FILE, FIXED	SMT. JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN PP, ASSAM
54	CrI.Rev.P./390/2022 FIXED	AZIAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	PP, ASSAM

HEARING

55	CrI.Rev.P./304/2021 WITH LCR TWO FILES, B/O.	MD. DILBOR ALI Versus FOZILA KHATUN	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	MR. M HUSSAIN MR A K DAS
56	CrI.Rev.P./20/2022 WITH LCR 3 FILES, B/O	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB	MR T H HAZARIKA (R-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR N AHMED (R-2) PP, ASSAM
57	CrI.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM
58	CrI.Rev.P./276/2022 WITH LCR 1 FILE, FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022
14)	MR M Z AHMED	24-08-2022	To	26-08-2022

15)	MS B DUTTA	24-08-2022	To	26-08-2022
16)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
17)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
18)	MR. S SHARMA	24-08-2022	To	26-08-2022
19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST(RELATING TO CIVIL BENCH-I) DATED 22-08-2022 TO 26-08-2022,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./566/2022 FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI AMIYA SHARMA and 2 ORS	MS.N MODI MR S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH I.A.(Civil)/2542/2022 in MACApp./566/2022	ORIENTAL INSURANCE CO. LTD Versus SMTI AMIYA SHARMA and 2 ORS	MS.N MODI MR S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
2	MACApp./571/2022 FIXED	SRI RAM PATWARI Versus SMTI BULBULI DEY AND 4 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR. A DUTTA MRS. P M DUTTA
	WITH I.A.(Civil)/2546/2022 in MACApp./571/2022	SRI RAM PATWARI Versus SMTI BULBULI DEY AND 4 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR. A DUTTA MRS. P M DUTTA
3	MACApp./572/2022 FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. S K SANGANERIA MR. B J MUKHERJEE	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
	WITH I.A.(Civil)/2555/2022 in MACApp./572/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. S K SANGANERIA MR. B J MUKHERJEE	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
4	MACApp./576/2022 FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus BHULU KR. DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	U MUDIAR MR. A R AGARWALA (R1) MR. K R BORA MR. K R BORA MR. C M MAHANTA (R1)
	WITH I.A.(Civil)/2559/2022 in MACApp./576/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus BHULU KR. DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	U MUDIAR MR. A R AGARWALA (R1) MR. K R BORA MR. K R BORA MR. C M MAHANTA (R1)

ORDERS

5	MACApp./775/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT MAMI BHAGAWATI AND 5 ORS	MR S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
	WITH I.A.(Civil)/3107/2018 in MACApp./775/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT MAMI BHAGAWATI AND 5 ORS	MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
6	MACApp./176/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR S DAS MR S HOQUE
7	MACApp./202/2021 WITH LCR(QUANTUM)	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus BHARAT GAYAN AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MR A BHATRA	MR. M KHAN (R-2) MR. K R PATGIRI (R-1) MR T KALITA (R-4) MR. J RAHMAN (R-2) MS. U HAZARIKA (R-1) MR. A KAKATI (R-4) MR R ISLAM (R-2)
	WITH I.A.(Civil)/1456/2021 in MACApp./202/2021	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus BHARAT GAYAN AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MR A BHATRA	
8	MACApp./225/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus ANJALI KALITA AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K K DUTTA (R-1,2) MR A CHALIHA (R-3,4)
		<u>HEARING</u>		
9	MACApp./614/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus RUBI ADITYA and 7 ORS.	MR.R GOSWAMI MS. P C BARNALI NAIR MS.M SAIKIA MS.P BORTHAKUR FOR CAVEATOR	MR. S K JAIN MR. B K JAIN MR H K GOGOI (R5) MR. S K PANDEY (R5) MS T BARUAH MS. T GHOSH (R5)
10	MACApp./97/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SARAJU BORAH and 5 ORS,	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P HAZARIKA (R6) MR. P P DUTTA MR. M DUTTA (R1) MR. H S BORAH (R6) MR. A BORUA MR D SAIKIA (R6)
	WITH CO/44/2019 in MACApp./97/2018	SMTI. SARAJU BORAH Versus ORIENTAL INSURANCE COMPANY LIMITED AND 5 ORS	MR. M DUTTA MR N BARMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
11	MACApp./829/2018 WITH LCR 2 FILES	ORIENTAL INSURANCE CO. LTD Versus SMTI. LIPIKA MONDAL BARMAN and 8 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. P DOWERAH MR. SIDHANT DUTTA MS. S THAKURIA	MR. I A TALUKDAR (R-1) MS. M MALLIK (R- 9) MS. M PATHAK (R5, R6) MS. M SAIKIA (R-7) MS. P BORTHAKUR (R-7) MS. R HUSSAIN (R- 9) MS. S RAJKUMARI (R5, R6)
12	MACApp./527/2019	THE NEW INDIA ASSURANCE CO. LTD Versus SRI SINTU KALITA@ CHINTU KALITA AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. M TALUKDAR MR D MAHANTA MR. A SHAKIL
	WITH I.A.(Civil)/1800/2020 in MACApp./527/2019	SINTU KALITA@ CHINTU KALITA Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR.	MR. M TALUKDAR	MR. A ACHARYA

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
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13)	MS. D GHOSH	23-08-2022	To	02-09-2022
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15)	MS B DUTTA	24-08-2022	To	26-08-2022
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20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/161/2016 WITH LCR	BHUPENDRA NATH BORA Versus KAMAL CHANDRA HAZARIKA and 10 ORS	MR. R GOSWAMI MS. A CHOUDHURY MS. S SAIKIA MR. C GOSWAMI MS. A BARMAN	MR. K BHATTACHARJEE (R-3-9) MS. P BHATTACHARYA R--9 MR. J SINGH MR. K K HANDIQUE MR. P BORGHAIN (R-3-9)
2	FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	MR. D A KAIYUM (R-1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R-1,2,3,4,5)
	WITH I.A.(Civil)/1849/2021 in FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
3	CRP/7/2021 FIXED	OSMAN GONI AND 3 ORS Versus LEGAL HEIRS OF NASITAN BIBI, NASATULLAH SK AND 2 ORS (B)	MR. R ALI MR M Z SHAH MD P RAHMAN	MR N N UPADHYAYA MR. B B KAKATI
4	CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)
	WITH I.A.(Civil)/2091/2021 in CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS.	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
5	CRP/20/2022 WITH LCR	NABIR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N C BAROOAH MR. S M SARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

6	MFA/86/2022	SAHIDA BIBI AND ANR. Versus THE UNION OF INDIA	MR. I A TALUKDAR MR. B HUSSAIN	ASSTT.S.G.I.
7	CRP/95/2022	BASUDEV NEWAR AND ANR Versus JESMIN BORAH AND 2 ORS (A)	MR. B CHAKRAVARTY MR. S UPADHAY	MR. P SUNDI
ORDERS				
8	MFA/22/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. DILBOR SIKDAR AND ANR	MR. B C DAS MR. R C PAUL MRS. S ROY	MR. P K TALUKDAR MR P C SARMA MR. K R PATGIRI
9	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
10	MC/1426/2013	KRISHNA DEY Versus GOPAL DAS	MR.Z MUKIT MR.A SATTAR	
11	MFA/58/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF BABU SARKAR HIS LEGAL HEIRS AND ANR	MR.R C PAUL MS.S ROY	MR.A R AGARWALA
12	MC/3221/2014 IN CRP ___/2014	MD. ABDUL RASHID Versus MD. RASHID AHMED and 2ORS	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
13	CRP/297/2016	MUSSTT. SAFINA KHATUN and 2 ORS. Versus MD. MOINUR ALI and 2 ORS	MR. N H MAZARBHUYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	
14	CRP/487/2016	SUSHIL KUMAR AGARWAL and 2 ORS. Versus ANIL KUMAR AGARWAL	MS. K MALAKAR MR.Y S MANNAN MR. A BHATTACHARYA MS.P HAJURI MR A SAIKIA MS.S GOHAIN MR. A BHATTACHARJEE MS. K TALUKDAR	
15	CRP(IO)/324/2017 WITH LCR	SUJIT KUMAR Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR G JALAN MR.P DOWARAH MS.R R SAIKIA	MR. R K BHATRA MRS. M HORE MR. A KALITA
16	Arb.A./8/2019 WITH LCR	M/S M.K. ENGINEERING Versus UNION OF INDIA and ANR,	MR D DEKA MR P KUMAR	MR. A BARKATAKI MR. A BARKATAKI
17	FAO/18/2019	SRI AMIYA SEN GUPTA AND 4 ORS Versus INTEGRAL BUILDING AND CONSULTANCY, SILCHAR, REP. BY ITS PARTNERS SRI PRADEP CHANDRA PAUL AND ANR	MR. S D PURKAYASTHA MR S CHOUDHURY	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR
18	CRP(IO)/127/2019	LACHIT NATH AND ANR. Versus AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
19	MFA/151/2019	ORIENTAL INSURANCE CO. LTD. Versus MUSTT. MARJINA KHATUN and 6 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	MR. R S CHAUHAN
	WITH I.A.(Civil)/2047/2019 in MFA/151/2019	ORIENTAL INSURANCE CO. LTD. Versus MUSTT. MARJINA KHATUN and 6 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA	MR R S CHAUHAN
20	MFA/236/2019	M/S P. P. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	
21	I.A.(Civil)/2120/2020 in FAO/5/2015	SRI JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	

	WITH FAO/5/2015	SRI JAI RAJ BIKRAM SINGH Versus SRI JAGJEET SINGH CHETRY	MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR. B M CHOUDHURY MR.S SARMA MR. S D PURKAYASTHA MR.T K BHUYAN MR. U CHOUDHURY MR.J DEKA
	WITH I.A.(Civil)/2121/2020 in FAO/5/2015	JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	
22	MFA/84/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SUREN NAIK AND ANR.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS R GANGAWAT	MR. J K GOSWAMI MR. J BARMAN
23	MFA/117/2021	PASSANG LAMA Versus DURLABH SUTRADHAR AND ANR	MR. A R AGARWALA	MR. A J SAIKIA (R-2) MR. B KAKATI (R-2) MR G S BORO (R-2)
24	CRP(IO)/129/2021	MD. MILAN AHMED BHUYAN Versus MD. ABDULLAH	MR. P J SAIKIA MS D DUTTA	
25	CRP(IO)/134/2021	MADHAB CH DAS Versus PALASH BHUYAN AND 11 ORS	MR. D P MANDAL MR. B HAZARIKA	
26	MFA/147/2021	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
27	MFA/162/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (r-1) MR H P GUWALA (r-1) SC, NF RLY
28	MFA/179/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus NEKIB ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A ALI MR A ALI MS. M KHATUN MS D DEORI
29	I.A.(Civil)/461/2021 in CRP/184/2018	SHIKHA BARUA AND 2 ORS. Versus RANJIT BARTHAKUR	MS. B CHOUDHURY MR. S SAHU	MR. D SAIKIA MR. R BORPUJARI MR. R BORPUJARI MR. K K DUTTA
30	I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	WITH CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
31	I.A.(Civil)/1710/2021 in CRP/8665/2021	SMTI. RAJU KALITA AND 3 ORS Versus ANANTA CHANDRA KALITA	MR. D C C PHUKAN T KAKATI	
	WITH CRP/8665/2021 (Filing Number)	RAJU KALITA AND 3 ORS Versus ANANTA CHANDRA KALITA (E)	MR. D C C PHUKAN	
32	I.A.(Civil)/1989/2021 in CRP(IO)/201/2019	SMT. BHABANI DEKA AND 7 ORS. Versus SRI BHABENDRA NATH DEKA AND 7 ORS. E	MR D DEKA MR N J KUMAR	

	WITH CRP(IO)/201/2019	PRAFULLA DEKA Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA MR N J KUMAR	MR A R MEDHI MR P C R MEDHI MR. R KAMAN
	WITH I.A.(Civil)/1987/2021 in CRP(IO)/201/2019	BHABANI DEKA Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA	
	WITH I.A.(Civil)/1990/2021 in CRP(IO)/201/2019	BHABANI DEKA AND 7 ORS Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA	
33	MFA/7/2022	UNION OF INDIA Versus M/S Z. R. ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA	
34	CRP(IO)/8/2022	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
35	CRP(IO)/29/2022	BIDHAN PAUL AND 2 ORS Versus JAGADISH PAUL AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR F U BARBHUIYA (r-1,2) MS S DAS (r-1,2)
36	CRP/56/2022	JUNNUTUN BEGUM AND 4 ORS. Versus EUSUFAR RAHMAN AND 8 ORS.	MR. SHEELADITYA MR D CHAKRABORTY	MD M S ALI (R-1 TO 5)
37	Tr.P.(C)./58/2022	SANJUKTA DUTTA Versus MRIDUPABAN GOGOI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MS. S BORA MS. N CHAKRABORTY
38	Tr.P.(C)./62/2022	SMT. BASANTI KAIRI Versus KAILASH KAIRI	MRS. R RONGMEI MS. S DEVI N. LOHE E. YANTHAN	
39	MFA/63/2022 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SRI CHANDRA SEKHAR RAI AND 2 ORS	MRS B ACHARYA MR. A ACHARYA	
40	MFA/69/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus TAHARAN NESSA AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/2505/2022 in MFA/69/2022	TAHARAN NESSA AND 2 ORS. Versus THE ORIENTAL INSURANCE COMPANY LTD.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. S K GOSWAMI
41	CRP(IO)/105/2022	TRIDEEP NARAYAN DEB Versus M/S PRAGJYOTISH HOUSING PRIVATE LTD AND 4 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. N N JHA MR A CHOWDHURY THE STATE OF ASSAM AND ANR (B) MS M SAHOO H SAHARIA THE STATE OF ASSAM AND ANR (B)
42	CRP(IO)/142/2022	SMTI SADARI GOGOI AND ANR Versus ARUP BORKAKATY AND 2 ORS	MR S CHAUHAN MR. A R SHOME MR D NANDI	MR S BORTHAKUR MR P H KONWAR
43	CRP(IO)/149/2022	PRIYANATH SAHA AND 2 ORS. Versus TUSHAR KANTI SAHA AND ANR.	MR. S K GHOSH MS F AHMED	
44	I.A.(Civil)/752/2022 in CRP/53/2020	RICHPAL PRAJAPAT Versus RINA PATOR		
<u>STAY MATTERS</u>				
45	CRP(IO)/89/2022 PART-HEARD, FIXED	SMT. GAYATRI SARMA Versus JAGMOHAN SUREKA	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. F H AHMED MR S ISLAM	MR Z MUKIT MR. A SATTAR S CHOUDHURY

46	CRP/184/2015 WITH LCR	MONOHAR DAS Versus MD. MIR HUSSAIN and ANR.	MR.K N KALITA MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H DAS MR H GUPTA MR H GUPTA
	WITH I.A.(Civil)/1374/2019 in CRP/184/2015	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS MR. M J GOGOI	MR S NATH MR H GUPTA
	WITH I.A.(Civil)/1460/2022 in CRP/184/2015	ON THE DEATH OF MANOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	WITH I.A.(Civil)/1461/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	WITH I.A.(Civil)/1462/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
47	CRP(IO)/291/2018	RANJIT DUTTA Versus THE STATE OF ASSAM AND 12 ORS.	MR. M DUTTA MR. A BORUA	MS. M DUTTA GA, ASSAM MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MR. G BORDOLOI (R3)
48	Tr.P.(C)./1/2022 B/O	SANGITA DUTTA Versus SUBHRAKALLOL DAS	MR. A M BARBHUIYA MS A BEGUM	
49	CRP/18/2022 FIXED	UCO BANK Versus PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MS P SARMAH
50	Tr.P.(C)./19/2022 B/O	MAMATA GOALA @ MAMON Versus DEBESH GOALA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
51	Tr.P.(C)./70/2022	ARINDOM SARMA Versus DEVAHUTI SAIKIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	

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LEAVE NOTE OF ADVOCATES FOR 26/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MR. J AHMED	30-08-2022	To	02-09-2022
13)	MS. D GHOSH	23-08-2022	To	02-09-2022

14)	MR M Z AHMED	24-08-2022	To	26-08-2022
15)	MS B DUTTA	24-08-2022	To	26-08-2022
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19)	MR R GOENKA	23-08-2022	To	02-09-2022
20)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
21)	MD. A J ATIA	30-08-2022	To	06-09-2022
22)	MS J KALITA	30-08-2022	To	01-09-2022
23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,26th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./546/2018	MUSTT. PARBEEN RABIA AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ORS	MR. T ISLAM MS F AHMED MS. M AHMED	
2	MACApp./131/2021	SUNIL SAH Versus MOSTAFA ALI AND 2 ORS.	MR. K BHATTACHARJEE MS B TALUKDAR	
3	MACApp./426/2022 B/O	ORIENTAL INSURANCE COMPANY LTD. Versus NEPJAK SANGMA AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/2143/2022 in MACApp./426/2022	ORIENTAL INSURANCE COMPANY LTD. Versus NEPJAK SANGMA AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA FOR CAVEATOR
4	MACApp./568/2022	MD GIASUDDIN AHMED and ANR Versus THE NEW INDIA ASSURANCE COMPANY LTD and 2 ORS	MR J MOLLAH MS.A BHANU MS.S P DAS	
5	MACApp./570/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANTOSH KR. CHOUDHURY and 4 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
	WITH I.A.(Civil)/2544/2022 in MACApp./570/2022	THE NATIONAL INSURANCE CO. LTD. Versus SANTOSH KR. CHOUDHURY and 4 ORS,	MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
6	MACApp./573/2022 FIXED	ORIENTAL INSURANCE CO. LTD Versus SRI LITON DAS AND 3 ORS	MR. A J SAIKIA MR. K BORAH	MR. M H RAJBARBHUIYAN (R-4) MR. M TALUKDAR (R-1,2) MRS. R CHETRI (R-4) MS. M BORUAH (R-1,2) MS. S RASUL
	WITH I.A.(Civil)/2551/2022 in MACApp./573/2022	ORIENTAL INSURANCE CO. LTD Versus SRI LITON DAS AND 3 ORS	MR. A J SAIKIA MR. K BORAH	MR. M H RAJBARBHUIYAN (R-4) MR. M TALUKDAR (R-1,2) MRS. R CHETRI (R-4) MS. M BORUAH (R-1,2) MS. S RASUL

7	MACApp./574/2022 FIXED	SMTI MAMANI TALUKDAR Versus THE ORIENTAL INSURANCE COMPANY LTD and ANR	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.S N KRISHNATRAYA	MS.R D MOZUMDAR(R-1) MR.S P SHARMA(R-1) MS. C MOZUMDAR
8	MACApp./575/2022 FIXED WITH I.A.(Civil)/2558/2022 in MACApp./575/2022	NEW INDIA ASSURANCE COMPANY LTD Versus SRI RAJENDRA SINGH and 3 ORS NEW INDIA ASSURANCE CO. LTD Versus RAJENDRA SINGH and 3 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR MR.R GOSWAMI MS.M SAIKIA MS. M SAIKIA MS.P BORTHAKUR	MR. R C PAUL MS M BHARATI MR. R C PAUL MS M BHARATI
9	MACApp./577/2022 FIXED WITH I.A./2/2022 in MACApp./577/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI RAJU DUTTA and 2 ORS ORIENTAL INSURANCE CO. LTD. Versus RAJU DUTTA and 2 ORS	MR.R C PAUL MS S ROY MR.R C PAUL MS S ROY	
ORDERS				
10	MACApp./539/2017 WITH LCR	SMTI BORODA ADHIKARY and ANR Versus M/S NATIONAL INSURANCE CO. LTD and ANR	MR.O P BHATI MR.T C DAS MR D MONDAL MR.P SARMA MR.S KHAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
11	MACApp./111/2021 WITH LCR(QUANTUM)	RANJAN BASUMATARY Versus RAMPRIIT PANDIT AND ANR.	MR. A R AGARWALA MR A AGARWALA	MR. S DUTTA
12	MACApp./203/2021 WITH LCR WITH I.A.(Civil)/1440/2021 in MACApp./203/2021	ORIENTAL INSURANCE COMPANY LTD. Versus NIRANJAN TANTI AND ANR. ORIENTAL INSURANCE COMPANY LTD. Versus NIRANJAN TANTI AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR A B DEY
13	MACApp./207/2021 WITH LCR WITH I.A.(Civil)/1449/2021 in MACApp./207/2021	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SMTI KHIRADA DEVI AND ANR. SHRIRAM GENERAL INSURANCE CO. LTD. Versus SMTI KHIRADA DEVI AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
14	MACApp./210/2021 WITH LCR 2 FILES WITH I.A.(Civil)/1459/2021 in MACApp./210/2021	ORIENTAL INSURANCE COMPANY LTD Versus RANA DEY AND 4 ORS. ORIENTAL INSURANCE COMPANY LTD Versus RANA DEY AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. R GOSWAMI (R-5) MR D MONDAL MS. M SAIKIA (R-5) MR S K BEHARA (R-5)
15	I.A.(Civil)/613/2021 in MACApp./581/2019 WITH MACApp./581/2019	KALPANA SAIKIA Versus THE NATIONAL INSURANCE CO. LTD. AND 2 ORS. SMTI KALPANA SAIKIA Versus THE NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B C DAS MR.B C DAS	MR. A J SAIKIA MR G S BORO

HEARING

16	MACApp./22/2015 WITH LCR, FIXED	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
17	MACApp./289/2018 WITH LCR 3 FILES	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	MR. J KALITA (R1) MR D MONDAL MR. P SARMA(R3)
18	MACApp./557/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI TARAK RAO AND 2 ORS	MR. K K BHATTA MR J JOHN MS R DAS MS. J TALUKDAR MS. A TALUKDAR	MR. K R PATGIRI MR J PAYENG (R2, R3) MR G SARMA (R1) MS. J M RABHA (R2, R3) MS. M BARUAH (R2, R3)
19	MACApp./144/2020 WITH LCR	BINU RAY Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1)
20	MACApp./125/2021 WITH LCR	M/S NEW INDIA ASSURANE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MS K BORAH (R-1)
	WITH I.A.(Civil)/952/2021 in MACApp./125/2021	M/S NEW INDIA ASSURANE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MR. A K GUPTA (R-1) MS K BORAH (R-1)

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23)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022